



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/4650/2018</a> WITH LCR	SATISH MONDAL @ SATISH CHANDRA MONDAL <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. N SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2 <a href="#">WP(C)/4654/2018</a> WITH LCR	SUBHASH MANDAL <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. S Z RAHMAN MR. A DEB	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3 <a href="#">WP(C)/4804/2018</a> WITH LCR	FULMALA KHATUN <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR F Z MAZUMDER	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
4 <a href="#">WP(C)/4805/2018</a> WITH LCR	SANKARI DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. J PAUL MS S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5 <a href="#">WP(C)/5238/2018</a> WITH LCR	MUSTAFA KAMAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS K GOGOI MR S ISLAM MR. M ALI MR P K DAS MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6 <a href="#">WP(C)/5274/2018</a> WITH LCR	HASEN ALI @ HASSEN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

7	<a href="#">WP(C)/5598/2018</a> WITH LCR	SMTI. ANIMA SARKAR @ ANIMA NAG <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	<a href="#">WP(C)/5599/2018</a> WITH LCR	AJMAT HOQUE @ AJMAL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	<a href="#">W.P.(CrI.)/13/2024</a> FIXED	NANDA RANI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P HAZARIKA D LASKAR	GA, ASSAM
10	<a href="#">W.P.(CrI.)/19/2024</a>	MD. NAIM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	GA, ASSAM
11	<a href="#">WP(C)/3078/2024</a>	HAMIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M H ANSARI MR. S ALIM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

#### ADMISSION

12	<a href="#">WP(C)/760/2017</a> WITH LCR	SAIF UDDIN @ MD. SARIF UDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
13	<a href="#">WP(C)/1106/2017</a> WITH LCR	ABED ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR.H R AHMED	GA, ASSAMR2-4 ASSTT.S.G.I.(R1)
14	<a href="#">WP(C)/5753/2017</a> WITH LCR	SAHIDA BIBI @ SAHIDA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.B SINHA MR.M GOGOI	GA, ASSAM ASSTT.S.G.I.
15	<a href="#">WP(C)/5770/2017</a> WITH LCR	SOHID AHMED @ SAHID AHMED <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
16	<a href="#">WP(C)/5778/2017</a> WITH LCR	SAHAR BHANU <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MS.S RAHANA MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
17	<a href="#">WP(C)/5942/2017</a> WITH LCR	MUSST. ANOWARA BEGAM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR. M CHOUDHURY MS. H B BARUA MR. P AHMED	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WP(C)/6034/2017</a> WITH LCR	IMRAJUL ISLAM @ IMRADUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR.A BARUA MR.A BHATTACHARYA	GA, ASSAM ASSTT.S.G.I.
19	<a href="#">WP(C)/6089/2017</a> FIXED, WITH LCR	MONSER ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.M ALI MRS.M SARMA MR.F HAQUE	GA, ASSAM ASSTT.S.G.I.
20	<a href="#">WP(C)/6118/2017</a> WITH LCR	SHAH JAMAL <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.A ROY MR.J KHAN MR.K CHOUDHURY MR.N N JHA	GA, ASSAM ASSTT.S.G.I.
21	<a href="#">WP(C)/6135/2017</a> WITH LCR	SHUROZ ZAMAL @ SHUROZ ZAMAL SK <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. H R A CHOUDHURY MR. F U BARBHUIYA MS. S DAS MR. A MATIN	GA, ASSAM ASSTT.S.G.I.
22	<a href="#">WP(C)/6164/2017</a> WITH LCR	NABIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. S K JAIN MR. A GANGULY MR. A BORA	GA, ASSAM ASSTT.S.G.I.
23	<a href="#">WP(C)/6186/2017</a> WITH LCR	MD TAJUDDIN <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.A R TALUKDAR MR.A H M R CHOUDHURY MR.A T M HUSSAIN	GA, ASSAM ASSTT.S.G.I.

	<b>WITH</b> <a href="#">I.A.(Civil)/3328/2017</a> in WP(C)/6186/2017	MD TAJUDDIN <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. A R TALUKDAR MR. A H M R CHOUDHURY MR. A T M HUSSAIN	GA, ASSAM ASSTT.S.G.I.
24	<a href="#">WP(C)/6376/2017</a> WITH LCR	DILWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.A DAS MR.U DUTTA	GA, ASSAM ASSTT.S.G.I.
25	<a href="#">WP(C)/6481/2017</a> WITH LCR	FATEMA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR.R A CHOUDHURY MDE AHMED	GA, ASSAM ASSTT.S.G.I.
26	<a href="#">WP(C)/6615/2017</a> WITH LCR	JAMILA KHATUN @ JAMELA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.J AHMED MS.S R SAIKIA MS.M AHMED	GA, ASSAM ASSTT.S.G.I.
27	<a href="#">WP(C)/8074/2017</a> FIXED, WITH LCR	ABU BAKKAR SIDDIQUE BHUYAN @ ABU BAKKAR SIDDIQUE @ MD. ABU BAKKAR SIDDIQUE <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.D BHATTACHARYA MR.S DUTTA	GA, ASSAM ASSTT.S.G.I.
28	<a href="#">WP(C)/345/2018</a> WITH LCR	MUSSTT HAJERA KHATOON @ MUSSTT HAZARA KHATOON <b>Versus</b> THE UNION OF INDIA	MR. T H HAZARIKA M CHETIA S DEKA MR. A RASHID MR. K ISLAM	ASSTT.S.G.I.
29	<a href="#">WP(C)/353/2018</a> WITH LCR	KAFILUDDIN SK. @ KABILUDDIN SK. <b>Versus</b> UNION OF INDIA	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI
30	<a href="#">WP(C)/371/2018</a> WITH LCR	JAKIR HUSSAIN <b>Versus</b> THE UNION OF INDIA	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	ASSTT.S.G.I. SC, F.T. MR J PAYENG
31	<a href="#">WP(C)/876/2018</a> WITH LCR	PUTUL RANI DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. U DAS MS. R NEWAR MR. D K BAGCHI MR D SARMAH	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
32	<a href="#">WP(C)/1092/2018</a> WITH LCR	RENU BALA SUTRADHAR <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. S CHAKRABORTY MR. B J MUKHERJEE	ASSTT.S.G.I. SC, F.T
33	<a href="#">WP(C)/3339/2018</a> WITH LCR	MAJIRAN BIBI @ MAJIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	SC, NRC ASSTT. S.G.I. SC, ELECTION COMMISSION. SC, F.T
34	<a href="#">WP(C)/3475/2018</a> WITH LCR	DIPAK MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. T KALITA MR S SARMA MS B DEVI MR G GOSWAMI	GA, ASSAM SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI
35	<a href="#">WP(C)/8689/2018</a> WITH LCR	RAHIM BADSHA SEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
36	<a href="#">WP(C)/8701/2018</a> WITH LCR	FAKAR UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR S M T CHISTIE MR. S K DAS MR R KARIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	<a href="#">WP(C)/8706/2018</a> WITH LCR	JASIMUDDIN @ JASI SHEKH @ JASIMUDDIN ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR G SAROWAR MR. M U MONDAL MR. N ISLAM MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

38	<a href="#">WP(C)/8728/2018</a> WITH LCR	SHAFIQL ISLAM @ SAFIQL ISLAM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
39	<a href="#">WP(C)/8731/2018</a> WITH LCR	HASINA BHANU <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. M RAHMAN MR. M HOSSAIN MS F INTAZ	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
40	<a href="#">WP(C)/2872/2024</a> FIXED, WITH LCR	SATTAR ALI MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR. J ABBAS MR M HANDIQUE MR P H KONWAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

**ORDERS**

41	<a href="#">Review.Pet./127/2019</a> IN WP(C)/7493/2018 (D/O)	MOSLIM ALI @ MUSLIM UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ECI
42	<a href="#">Review.Pet./173/2022</a> IN WA/394/2016 (D/O), WITH LCR	KHUDEJA KHATUN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
43	<a href="#">Review.Pet./17/2024</a> IN WP(C)/4324/2019 (D/O)	SAMSUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
44	<a href="#">Review.Pet./66/2024</a> IN WP(C)/4191/2012 (D/O)	MUSTT KHUDEJA KHATUN ALIAS KHUDIJA BEGUM @ KHUDIJA BIBI <b>Versus</b> UNION OF INDIA AND ORS	MR. A CHAMUAH MS. P K DEVI MR. S D ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI

**HEARING**

45	<a href="#">WA/228/2023</a> PART-HEARD, FIXED	BIJAY PRASAD SAHU @ B P SAHU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, APDCL
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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024

13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday, 14th June 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1709/2024</a>	ADUD AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">Cont.Cas(C)/316/2024</a>	RANU SHOME AND ANR <b>Versus</b> SANJIB KUMAR SAIKIA	MR. A K HUSSAIN MR. B HUSSAIN	
3	<a href="#">WP(C)/1583/2024</a>	M/S INDHAN <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
4	<a href="#">WP(C)/2972/2024</a> FIXED	RANJIT DEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K SINHA	GA, ASSAM SC, FINANCE DEPTT.
5	<a href="#">WP(C)/3039/2024</a>	MUSRIFUR RAHMAN <b>Versus</b> STATE OF ASSAM AND 4 ORS	MS M SUTRADHAR MR. A SARMAH MS. N KALITA	SC, TRANSPORT DEPARTMENT, ASSAM
6	<a href="#">WP(C)/3048/2024</a>	NRIPEN CH DAS <b>Versus</b> STATE OF ASSAM AND 5 ORS	MR. A SARMAH MS. N KALITA	SC, TRANSPORT DEPARTMENT, ASSAM
7	<a href="#">WP(C)/3057/2024</a>	NAZMUL HUSSAIN AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN N ISLAM	SC, IRRIGATION
8	<a href="#">WP(C)/3077/2024</a>	M/S H R ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, FINANCE
9	<a href="#">WP(C)/3079/2024</a>	NITU DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	GA, ASSAM SC, M A C SC, AFDC
10	<a href="#">WP(C)/3080/2024</a>	PRANTAJYOTI DAINIK <b>Versus</b> THE EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	SC, ECI

**ORDER (IMPLEADMENT OF PARTY)**

11	<a href="#">I.A.(Civil)/1726/2024</a> in WP(C)/3081/2022	SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM	SC, AG SC, IRRIGATION
	<b>WITH</b> <a href="#">WP(C)/3081/2022</a>	SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, AG SC, IRRIGATION
12	<a href="#">I.A.(Civil)/1754/2024</a> in WP(C)/1356/2024	NAVODAYA UNNAYAN SAMITI AND ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MRS R BEGUM MR D KALITA MS. A LALA	GA, ASSAM SC, EXCISE DEPTT.
	<b>WITH</b> <a href="#">WP(C)/1356/2024</a>	DIPAMONI NATH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOWDHURY MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
		<b>ADMISSION</b>		
13	<a href="#">WP(C)/4314/2018</a> WITH OFFICE NOTE	VOLUNTARY ASSOCIATION FOR SOCIAL UPLIFTMENT (VASU) <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR. P K SHARMA MR. N P SARMA MR. S A SANGMA	SC, HEALTH
14	<a href="#">WP(C)/8105/2019</a>	DIMBESWAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P BHATTACHARJEE MR. A DEKA	GA, ASSAM
15	<a href="#">WP(C)/2124/2022</a>	SUNTI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
16	<a href="#">WP(C)/2853/2022</a>	MD TAIBUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
17	<a href="#">WP(C)/4051/2022</a> FIXED	MANTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, WATER RESOURCE SC, FINANCE
18	<a href="#">WP(C)/7659/2022</a> FIXED	MD. KUTIBUDDIN SK AND 4 ORS <b>Versus</b> THE DEPUTY COMMISSIONER, DHUBRI AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN MR. A DEWAN	GA, ASSAM SC, FINANCE
19	<a href="#">WP(C)/408/2023</a>	VERSHA TECHNOTRADE PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	GA, ASSAM SC, A.H and V. DEPT. SC, AAU
20	<a href="#">WP(C)/4536/2023</a> B/O	M/S BHABANI PERFORMER AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR R M DAS SC, WATER RESOURCE SC, FINANCE
21	<a href="#">WP(C)/6036/2023</a> FIXED	KAKO TEA PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MRS. R MAHANTA MS A JHA	MR. R K BHATRA (r-4) MR. A SAIKIA (r-4) MS P HAJJURI (r-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, NEDFI
22	<a href="#">WP(C)/780/2024</a> FIXED	MONJURUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, PWD ROAD SC, FINANCE
23	<a href="#">WP(C)/1006/2024</a>	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDL CHIEF SECRETARY AND 5 ORS	PETITIONER IN PERSON MR. P K BHATTACHARJEE	SC, IRRIGATION
24	<a href="#">WP(C)/1371/2024</a>	SABIRAM KHAKHLARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S BORA MR. P BORAH	SC, IRRIGATION SC, FINANCE
25	<a href="#">WP(C)/1706/2024</a> FIXED	PRASANTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM MS F BEGUM	SC, EXCISE DEPTT.

26	<a href="#">WP(C)/2504/2024</a> FIXED	KRISHNA KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
<b>ORDERS</b>				
27	<a href="#">Cont.Cas(C)/605/2019</a> FIXED	M/S. BEE KAY ENTERPRISE <b>Versus</b> RAJESH KEMPRAI AND 6 ORS.	MR. Y DOLOI MR. P K BORDOLOI MR. P G BHAGAWATI	MR. D SAIKIA MR. B GOGOI MR P NAYAK
28	<a href="#">Cont.Cas(C)/713/2019</a> FIXED	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> SAMBHAJI NARSING PAWAR	MR G JALAN	
29	<a href="#">I.A.(Civil)/163/2020</a> in WP(C)/8273/2019	RAJU DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. J M GOGOI SC, EXCISE DEPTT.
<b>WITH</b>				
	<a href="#">WP(C)/8273/2019</a>	RAJU DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR S NANDI MS. M K BROWN	GA, ASSAM MR. B D GOSWAMI MR. J. M. GOGOI MR. S ALI MS H DEKA SC, EXCISE DEPTT.
30	<a href="#">Cont.Cas(C)/353/2021</a>	JYOTISH CHOUDHURY <b>Versus</b> ANUJ BORGOHAIN AND ANR.	MR. M K CHOUDHURY MR P BHARDWAJ	MR. B GOGOI (R-2) MR P NAYAK (R-2) MR A CHALIHA (R-2)
31	<a href="#">Cont.Cas(C)/352/2022</a>	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> B KALYAN CHAKRAVARTHY AND ORS	MR R SINGHA	MR S M T CHISTIE (R-1,4) MR. N J KHATANIAR (R1,4) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
32	<a href="#">Cont.Cas(C)/674/2022</a> FIXED	MANAJ KUMAR BRAHMA <b>Versus</b> ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1,2) MR. B CHOUDHURY (r-1,2) MR. S BORA (r-1,2) MR P NAYAK MR. R K MUSHAHARY
33	<a href="#">WP(C)/5536/2023</a> B/O	BASANT SAHU <b>Versus</b> THE STATE BANK OF INDIA AND 2 ORS	MR. R ALI MR M Z SHAH	MR. R GOSWAMI (R-2) MS. M SAIKIA (R-2) MS. P BORTHAKUR (R-2)
34	<a href="#">WP(C)/2049/2024</a> B/O	TAHMINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
35	<a href="#">WP(C)/2922/2024</a> FIXED	SAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024



13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 5**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
1	<a href="#">Cont.App.(C)/2/2023</a> FIXED	TONMOY PRATIM BORGHAIN, IAS <b>Versus</b> MOONSOON BARKAKOTI	MR. D SAIKIA MR D KALITA MR. D NATH MS. M DEVI	MR. K N CHOUDHURY MR. J PATOWARY
2	<a href="#">WA/193/2024</a>	THE PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION) <b>Versus</b> PAWAN KUMAR GARG	MR. S C KEYAL	
	<b>WITH</b> <a href="#">I.A.(Civil)/1792/2024</a> <b>in</b> <a href="#">WA/193/2024</a>	THE PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION) <b>Versus</b> PAWAN KUMAR GARG	MR. S C KEYAL	
3	<a href="#">WA/194/2024</a> CAVT. NO.05242/024, CAVT./524/2024	OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS. <b>Versus</b> ANKUSH SAIKIA AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. C BORUAH MR. R BORO SC, HEALTH AND F W FOR CAVEATOR
4	<a href="#">WP(C)/3072/2024</a>	GIRISH CHANDRA BAISHYA <b>Versus</b> AXIS BANK LIMITED AND 2 ORS.	MR. R SARMA MS. R KALITA	SC, AXIS BANK LTD.
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
5	<a href="#">PIL/4/2024</a> FIXED	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM
6	<a href="#">PIL/34/2024</a>	SHANKAR MANDIR PRATIBEKHI SAMAJ AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR G JALAN MR H P GUWALA H P NEOG	GA, ASSAM SC, PWD (BULDING) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, K A A C
7	<a href="#">PIL/35/2024</a>	SOCIETY OF GUARDIANS, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, SEC. EDU.
8	<a href="#">WA/191/2024</a>	NITU KUMARI PANDEY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N K KALITA MR D DEKA	DY.S.G.I.

9 [WA/192/2024](#)

M/S DEHING PART 1 FISHERY CO  
OPERATIVE SOCIETY LTD

MR. S BANIK  
MS F BEGUM

GA, ASSAM  
SC, FISHERY

**Versus**

THE STATE OF ASSAM AND 4 ORS

**HEARING**

10 [WA/325/2019](#)  
FIXED

THE SECRETARY TO THE GOVERNMENT  
OF INDIA AND ANR

MR. S C KEYAL  
ASSTT.S.G.I.

MR. K N CHOUDHURY  
MR. J PATOWARY  
MISS. R R KAKATI  
MR. D J DAS  
MR. A KALITA, ADDL. AG,  
MIZORAM (R 5 to 8)

**Versus**

MR. K. LALREMTLUANGA AND 7 ORS

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
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15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/311/2024</a>	HIRANYA MEDHI <b>Versus</b> P. ASHOK BABU , IAS	MR. C DAS MR. A R KASHYAP	
2	<a href="#">Cont.Cas(C)/312/2024</a>	PRASANTA DAS <b>Versus</b> DR M S LAKSHMI PRIYA, IAS		
3	<a href="#">Cont.Cas(C)/313/2024</a>	DINESH KUMAR SINGH <b>Versus</b> M S MANIVANNAM IAS AND ANR	MR. R K TALUKDAR MS TINLUNG	
4	<a href="#">Cont.Cas(C)/314/2024</a>	MINA DEVI AND ANR <b>Versus</b> B.K AGARWAL	MS G BORA MS. B TALUKDAR	
5	<a href="#">Cont.Cas(C)/315/2024</a>	TAPAN KUMAR DEB <b>Versus</b> SYEDAIN ABBASI AND 3 ORS.	DR G J SHARMA MR S NATH	
6	<a href="#">Cont.Cas(C)/317/2024</a>	MAINUL HAQUE AND ANR <b>Versus</b> B.K. AGARWAL AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
7	<a href="#">WP(C)/653/2024</a> B/O	ABHIJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, HEALTH SC, K A A C
8	<a href="#">WP(C)/3033/2024</a>	SANKAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D SAIKIA	GA, ASSAM SC, IRRIGATION
9	<a href="#">WP(C)/3034/2024</a>	RUPA KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
10	<a href="#">WP(C)/3036/2024</a>	KANIKA DEKA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA	SC, AG (A AND E) SC, HEALTH
11	<a href="#">WP(C)/3037/2024</a>	AMLAN JYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W

12	<a href="#">WP(C)/3040/2024</a>	THE ALL ASSAM HEALTH CENTRES FEMALE ATTENDANTS ASSOCIATION <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. H ALI B BARMAN MR R HOQUE MR. A I UDDIN	DY.S.G.I. SC, HEALTH AND F W SC, FINANCE
13	<a href="#">WP(C)/3051/2024</a> B/O	SWARUP SINHA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A R TAHBILDAR	GA, ASSAM DY.S.G.I. SC, WPT AND BC
14	<a href="#">WP(C)/3055/2024</a>	PRABHAT CHANDRA NATH AND 40 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K DAS MR R KARIM MR D BARMAN MR A I TALUKDAR	SC, FOREST SC, PCB
15	<a href="#">WP(C)/3061/2024</a>	KAJAL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN	GA, ASSAM
16	<a href="#">WP(C)/3062/2024</a>	SAJAL SINHA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. U SAIKIA MR. Z ISLAM MR. S D ROY	DY.S.G.I.
17	<a href="#">WP(C)/3063/2024</a>	SHIULY DAS AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
18	<a href="#">WP(C)/3064/2024</a>	SWAPAN BHARALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MR. S K ROY P DUTTA	GA, ASSAM SC, REVENUE
19	<a href="#">WP(C)/3069/2024</a>	ID NO. 107972 PARVEJ ALI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
20	<a href="#">WP(C)/3075/2024</a>	KARUNA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J KALITA MR SOHAING	SC, AG SC, FINANCE DEPTT. SC, PWD
21	<a href="#">WP(C)/3076/2024</a>	BIYOLA BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. P S BISWAS	SC, L G B R I M H DY.S.G.I.
<b>ADMISSION</b>				
22	<a href="#">WP(C)/1279/2021</a>	UPEN CHANDRA RAY AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, REVENUE
<b>WITH</b>				
23	<a href="#">WP(C)/1658/2021</a>	HABIBAR RAHMAN AND 89 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, REVENUE
24	<a href="#">WP(C)/483/2022</a>	ANITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
25	<a href="#">WP(C)/8135/2022</a>	JAMINI TALUKDAR <b>Versus</b> THE STATE BANK OF INDIA AND 6 ORS.	MR P K GOSWAMI MR B P BORAH MR K TALUKDAR MR P J DUTTA MR. S D ROY	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
26	<a href="#">WP(C)/1968/2023</a> FIXED	ROHINI PHANGCHOPI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S C KEYAL ( R 6 ) SC, EDU SC, WATER RESOURCE
27	<a href="#">WP(C)/2230/2023</a> FIXED	SAFIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, AG ( A AND E ) SC, P AND R.D. GA, ASSAM MR. A HASAN
28	<a href="#">WP(C)/2833/2023</a> FIXED	PRANAB KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	SC, EDU SC. SEBA SHRI T. CHUTIA
29	<a href="#">WP(C)/4150/2023</a> FIXED	SUKMOL BORO <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR F Z MAZUMDER	SC, AAU

30	<a href="#">WP(C)/6836/2023</a>	ANUREKHA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. A M DUTTA MR G C SHARMA MR S P PAUL	GA, ASSAM SC, AAU
31	<a href="#">WP(C)/6946/2023</a>	ABDUL ADUT MULLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, IRRIGATION
32	<a href="#">WP(C)/590/2024</a> FIXED	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SR. GA, ASSAM
33	<a href="#">WP(C)/2162/2024</a>	SUHANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR J ABEDIN(R-5) GA, ASSAM MR. K I MAZUMDER(R-5) MR M Z RAHMAN(R-5)
34	<a href="#">WP(C)/2290/2024</a> FIXED	GITARTHA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, PWD
35	<a href="#">WP(C)/2301/2024</a> FIXED	SANJOY CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, WATER RESOURCE
36	<a href="#">WP(C)/2337/2024</a> FIXED	MUSTAFA ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
37	<a href="#">WP(C)/2340/2024</a> FIXED	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, S L R C SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, IRRIGATION
38	<a href="#">WP(C)/2350/2024</a> FIXED	JISKEL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
39	<a href="#">WP(C)/2355/2024</a> FIXED	GITALI BURAGOHAİN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, FOREST SC, HEALTH
40	<a href="#">WP(C)/2390/2024</a> FIXED	GAURAV BABA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, FINANCE
41	<a href="#">WP(C)/2394/2024</a> FIXED	RUHUL AMIN KHAN AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM SC, FINANCE
42	<a href="#">WP(C)/2451/2024</a> FIXED	SAIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE
43	<a href="#">WP(C)/2521/2024</a> FIXED	MD. ABDUL LATIF <b>Versus</b> FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I

44	<a href="#">WP(C)/2601/2024</a> FIXED	AKSHYA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
	<b>WITH</b>			
45	<a href="#">WP(C)/2357/2024</a>	SUKANYA BORGHAIN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
	<b>WITH</b>			
46	<a href="#">WP(C)/2375/2024</a>	PANKAJ GHOSH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MR. S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, SLRC SC, HEALTH
	<b>WITH</b>			
47	<a href="#">WP(C)/2562/2024</a>	MRIDUL KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
	<b>WITH</b>			
48	<a href="#">WP(C)/2578/2024</a>	FUJAIL UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, SOIL CONSERVATION DEPTT. SC, HEALTH
	<b>WITH</b>			
49	<a href="#">WP(C)/2588/2024</a>	NABIN BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
	<b>WITH</b>			
50	<a href="#">WP(C)/2590/2024</a>	UTTOM KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
	<b>WITH</b>			
51	<a href="#">WP(C)/2594/2024</a>	SAMSUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
	<b>WITH</b>			
52	<a href="#">WP(C)/2595/2024</a>	BHAIRAB DEORI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
	<b>WITH</b>			
53	<a href="#">WP(C)/2597/2024</a>	ANUWAR HUSSAIN SARKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH

54	<b>WITH</b> <a href="#">WP(C)/2599/2024</a>	SOURAVJYOTI KOUSHIK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
55	<b>WITH</b> <a href="#">WP(C)/2762/2024</a>	SUKANYA BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
<b>ORDERS</b>				
56	<a href="#">Cont.Cas(C)/466/2015</a> FIXED	MD. HUSSAIN ALI <b>Versus</b> P.K. TIWARI and ORS	MR.R ISLAM MR D N SARMA S K DAS BRIG(RETD.) N DEKA	MR. D SAIKIA (R6, R-9) MR. R BORPUJARI (R6, R-9) MS.A VERMA(R-2) MR. D NATH (R-8) MR.M CHOUDHURY(R-4) MR.K K PARASAR(R-1) MR.B KALITA(R-4) MR. S DUTTA (R-9) MS.D TAMULI(R - 5) MS. N BORDOLOI (R6) MR.B CHETRI(R-1) MR.P K MUNIR(R-4)
57	<a href="#">I.A.(Civil)/1487/2022</a> FIXED in <a href="#">WP(C)/1111/2022</a> <b>WITH</b> <a href="#">WP(C)/1111/2022</a>	BHAGABAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR I C GOGOI MR. P KALITA	
		BHAGABAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN MR. A BHATTACHARYYA MR A B DUTTA	GA, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
58	<a href="#">I.A.(Civil)/1844/2023</a> WITH LCR in <a href="#">MACApp./95/2017</a> <b>WITH</b> <a href="#">MACApp./95/2017</a>	MRS SUSHILA DEVI and 6 ORS <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD	MR D MONDAL	MR. S K GOSWAMI
		THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MRS SUSHILA DEVI and 8 ORS	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI	MR D MONDAL (r-1) MR. A CHAMUAH MS N DEKA (r-8) MR. S D ROY MR SAURADEEP DEY (r-8)
	<b>WITH</b> <a href="#">CO/17/2019</a> in <a href="#">MACApp./95/2017</a>	MRS. SUSHILA DEVI AND 6 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	MR. S K GOSWAMI
59	<a href="#">WP(C)/6278/2023</a> B/O	RAM MOHAN HAZARIKA AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR P R SARMA MR D MEDHI P. NAIDING	MR. K N CHOUDHURY (R8, R9) MR. S S ROY (r-1) MISS. R R KAKATI (R8, R9) MS N MAHANTA (R8, R9) N GAUTAM (R8, R9) DY.S.G.I. MS SABINA AHMED (R8, R9) SC, I O C
60	<a href="#">I.A.(Civil)/1308/2024</a> WITH SAO/01/2008 (D/O) in <a href="#">I.A.(Civil)/868/2022</a>	MD REZAUL HASSAN and ANR. <b>Versus</b> ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ORS	MR. I H SAIKIA	



	<b>WITH</b> <a href="#">I.A.(Civil)/868/2022</a>	MD REZAUL HASSAN and ANR. <b>Versus</b> ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ORS	MR. I H SAIKIA	
61	<b>WITH</b> <a href="#">Review.Pet./200/2017</a>	MD REZAUL HASSAN and ANR <b>Versus</b> SAMSUL HUSSAIN	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR. I H SAIKIA MR.N I KHAN MR. K KALITA MS L HMAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2109/2018</a> <b>in</b> <a href="#">Review.Pet./200/2017</a>	MD. REZAUL HASSAN AND ANR <b>Versus</b> SAMSUL HUSSAIN AND ANR	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/869/2022</a> <b>in</b> <a href="#">Review.Pet./200/2017</a>	MD REZAUL HASSAN and ANR <b>Versus</b> ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ANR		
	<b>WITH</b> <a href="#">I.A.(Civil)/870/2022</a> <b>in</b> <a href="#">Review.Pet./200/2017</a>	MD REZAUL HASSAN and ANR <b>Versus</b> ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ANR	MR. I H SAIKIA	
62	<a href="#">I.A.(Civil)/1705/2024</a> <b>in</b> <a href="#">WP(C)/7300/2023</a>	BULU BEGUM, <b>Versus</b> THE STATE OF ASSAM AND 12 ORS E	MR. A CHETRY MR. A CHETRY	GA, ASSAM SC, AG SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/7300/2023</a>	BULU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	GA, ASSAM SC, AG SC, FINANCE
<b>HEARING</b>				
63	<a href="#">WP(C)/4181/2014</a> FIXED	VISHWANATH PATHAK <b>Versus</b> FOOD CORPORATION OF INDIA and 5 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN	MR.P K ROY MR.S K CHAKRABORTY SC, F C I MS.A CHAKRABORTY MS.K G SARMAH
64	<b>WITH</b> <a href="#">WP(C)/3275/2015</a>	VISHWANATH PATHAK <b>Versus</b> FOOD CORPORATION OF INDIA and 32 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY(R-1 to 5) MR.S K CHAKRABORTY(R-1 to 5) MR.R MAZUMDAR(R-8, 9, 17, 19 & 23) MS.M DUTTA(R-1 to 5) MS.A CHAKRABORTYR-1 to 5 SC, F C I

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Tr.P.(C)/46/2024</a>	SAJIDA JESMIN <b>Versus</b> ABDUL HASHIM	MR. N HAQUE MR K UDDIN MR. A K AZAD	
2	<a href="#">Tr.P.(C)/47/2024</a>	ARPITA MITRA MAZUMDER <b>Versus</b> SUBRATA MAZUMDER	MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	
3	<a href="#">CRP/65/2024</a>	AGNISIKHA SAMANNAYAN SAMITY AND 2 ORS <b>Versus</b> KUCH RAJBANSHI SANMILONI SIVASAGR DISTRICT COMMITTEE AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MS M NIROLA	GA, ASSAM
4	<a href="#">CRP(IO)/193/2024</a>	RAJAT DAS AND 2 ORS. <b>Versus</b> HARDAYAL SINGH ANAND AND 7 ORS.	MR. K SINGHA MR P J PATAR M R Sharma	
5	<a href="#">CRP(IO)/194/2024</a>	MD. IMDAD HUSSAIN AND ANR <b>Versus</b> SUFIA BEGUM @ CHUFIA BEGUM AND ANR	MR. A GANGULY MR. A DHANUKA	
<b>ADMISSION</b>				
6	<a href="#">FAO/48/2024</a>	JAMES HENRY ANTHONY <b>Versus</b> MARY FLORENCIA ANTHONY AND ORS.	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1805/2024</a> <b>in</b> <a href="#">FAO/48/2024</a>	JAMES HENRY ANTHONY <b>Versus</b> MARY FLORENCIA ANTHONY AND ORS.	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	
7	<a href="#">FAO/49/2024</a>	SRIMOTI AIKAN DAS <b>Versus</b> PRADIP BONGJONG AND 4 ORS	SADHAN KALITA MS P BORUA MR SUMANTH KAKATI MR P DAS GUNJAN DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/1809/2024</a> <b>in</b> <a href="#">FAO/49/2024</a>	SRIMOTI AIKAN DAS <b>Versus</b> PRADIP BONGJONG AND 4 ORS	SADHAN KALITA MS P BORUA MR SUMANTH KAKATI MR P DAS GUNJAN DAS	

**FOR HEARING U/O XLI RULE II C.P.C.**

- |    |   |   |   |  |
|----|---|---|---|--|
| 8  | <a href="#">RSA/204/2023</a><br>FIXED                                   | MAJIMA BEGUM<br><b>Versus</b><br>MOKTAB ALI AND 2 ORS.  | MD. M H CHOUDHURY<br>MR MONZUR K<br>CHOUDHURY<br>MR. P CHAKRABORTY<br>R. BARUAH<br>MR. S N AHMED<br>TANZIM L. CHOUDHURY | MS F BEGUM(R-1,2,3)<br>MR S PAUL (R-1,2,3) |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/3830/2023</a><br>in RSA/204/2023 | MAJIMA BEGUM<br><b>Versus</b><br>MOKTAB ALI AND 2 ORS.  | MD. M H CHOUDHURY<br>MR MONZUR K<br>CHOUDHURY<br>MR. P CHAKRABORTY<br>R. BARUAH<br>MR. S N AHMED<br>TANZIM L. CHOUDHURY |  |
| 9  | <a href="#">SAO/3/2024</a>  | NAVEEN KHANNA<br><b>Versus</b><br>NABASHREE MUDOI AND ANR.  | MR. D SARAF<br>MR. S S GUPTA<br>MR M BORO   |  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1812/2024</a><br>in SAO/3/2024   | NAVEEN KHANNA<br><b>Versus</b><br>NABASHREE MUDOI AND ANR.  | MR. D SARAF<br>MR. S S GUPTA<br>MR M BORO   |  |
| 10 | <a href="#">RSA/5/2024</a><br>B/O                                       | AKHIL BHATTACHARYA<br><b>Versus</b><br>SHIVA PRASAD BHATTACHARYA AND<br>ORS   | MR D GOSWAMI<br>MR K BARMAN<br>MR S AFRIDI  |  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/80/2024</a><br>in RSA/5/2024     | AKHIL BHATTACHARYA<br><b>Versus</b><br>SHIVA PRASAD BHATTACHARYA AND<br>ORS   | MR D GOSWAMI<br>MR K BARMAN<br>MR S AFRIDI  |  |
| 11 | <a href="#">RSA/85/2024</a><br>FIXED                                    | BHAGIRATH DAS<br><b>Versus</b><br>SWAPAN ACHARJEE AND 4 ORS   | MR. S CHAUHAN<br>MR. P MAZUMDER<br>MR N ALAM<br>R DEB   |  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1588/2024</a><br>in RSA/85/2024  | BHAGIRATH DAS<br><b>Versus</b><br>SWAPAN ACHARJEE AND 4 ORS   | MR. S CHAUHAN<br>MR. P MAZUMDER<br>MR N ALAM<br>R DEB   |  |
| 12 | <a href="#">RSA/98/2024</a><br>B/O                                      | LEGAL HEIRS OF LT GANESH CHANDRA<br>BARMAN, BIKU CHANDRA BARMAN AND<br>ORS<br><b>Versus</b><br>NAGEN CHANDRA ROY BEPARI | MS. R CHOUDHURY<br>MS F N ZAMAN<br>MS. B. HAZARIKA  |  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1748/2024</a><br>in RSA/98/2024  | LEGAL HEIRS OF LT GANESH CHANDRA<br>BARMAN BIKU CHANDRA BARMAN AND<br>ORS<br><b>Versus</b><br>NAGEN CHANDRA ROY BEPARI  | MS. R CHOUDHURY<br>MS F N ZAMAN<br>MS. B. HAZARIKA  |  |
| 13 | <a href="#">RSA/102/2024</a>  | INDRA PHUKAN AND ANR<br><b>Versus</b><br>RANUJ TAYE AND ANR   | MR. D CHAKRABARTY<br>MR. A BHATTACHARYYA  |  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1782/2024</a><br>in RSA/102/2024 | INDRA PHUKAN AND ANR<br><b>Versus</b><br>RANUJ TAYE AND ANR   | MR. D CHAKRABARTY<br>MR. A BHATTACHARYYA  |  |
| 14 | <a href="#">RSA/103/2024</a>  | LEGAL HEIRS OF DECEASED GOPAL<br>SARMAH IRANI SARMAH AND 3 ORS<br><b>Versus</b><br>SANJIB PAUL AND ANR                  | MR. S SAHU<br>MS A ROY  |  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1784/2024</a><br>in RSA/103/2024 | LEGAL HEIRS OF DECEASED GOPAL<br>SARMAH IRANI SARMAH AND 3 ORS<br><b>Versus</b><br>SANJIB PAUL AND ANR                  | MR. S SAHU<br>MS A ROY  |  |

15	<a href="#">RSA/104/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1793/2024</a> <b>in</b> RSA/104/2024	TAIMUS UDDIN CHOUDHURY AND ORS <b>Versus</b> BADRUL HUSSAIN LASKAR AND ORS	MR. P S DEKA MR. K A MAZUMDER MR A HAI	
16	<a href="#">RSA/105/2024</a>	TAIMUS UDDIN CHOUDHURY AND ORS <b>Versus</b> BADRUL HUSSAIN LASKAR AND ORS ABIDUR RAHMAN <b>Versus</b> MUZIBUR RAHMAN AND ANR.	MR. P S DEKA MR. K A MAZUMDER MR A HAI MR S BORTHAKUR A M AHMED R A LAHKAR	
<b>ORDERS</b>				
17	<a href="#">RSA/260/2013</a> WITH LCR, FIXED	BABLA SINHA AND 3 ORS. <b>Versus</b> RANJIT NAG CHOUDHARY and 3 ORS.	MR. R K BHUYAN MR. R K BHUYAN MR. P K DEKA  MR K SAIKIA MR A ZAMAN MR A ZAMAN MR. R RABHA MR. R RABHA  MS. R DUTTA	MR.A B CHOUDHURY MR G N SAHEWALLA (R-3,4) MR. M H RAJBARBHUIYAN (R-3,4) MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED MR M SAHEWALLA (R-3,4) MS. S. TODI (R-3,4)
18	<a href="#">RSA/63/2016</a> WITH LCR, B/O	MD TAYAB ALI and 4 ORS <b>Versus</b> ON THE DEATH OF NAIMUDDIN HIS LEGAL HEIRS SRI BABUR ALI and 46 ORS	MR.S NATH MS. R CHOUDHURY MR. S DEKA MS.A TALUKDAR MS F N ZAMAN MR.D TUMUNG MS. B. HAZARIKA	MR G P BHOWMIK MS.M KALITA MS M KALITA MS.P CHETIA
19	<a href="#">RSA/209/2017</a> WITH LCR, FIXED	SRI PANKAJ KUMAR DAS @ PANKAJ DAS <b>Versus</b> SMTIMADHABI MAZUMDER	MR.G C PHUKAN MR.K GOGOI	MR.P C DEY MR.I HAQUE MS.S PAUL
20	<a href="#">RSA/328/2018</a> WITH LCR, B/O	ABINASH CH. DAS AND 5 ORS <b>Versus</b> SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (R1, R2) MS. S S ZIA (R1, R2) MR D. CHAKRABORTY (R1, R2)
21	<b>WITH</b> <a href="#">RSA/318/2018</a>	ABINASH CH. DAS AND 5 ORS <b>Versus</b> SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (r-2)
22	<a href="#">RSA/329/2018</a> WITH LCR, B/O	NOWSHAD ALI AND 3 ORS <b>Versus</b> ALEP UDDIN AND 5 ORS	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	MR. P A AHMED (R1,R2,R3) MR G BHARADWAJ (R1,R2,R3)
23	<a href="#">I.A.(Civil)/351/2019</a> WITH LCR, FIXED <b>in</b> Test.Cas./3/2005 <b>WITH</b> <a href="#">Test.Cas./3/2005</a>  <b>WITH</b> <a href="#">I.A.(Civil)/353/2019</a> <b>in</b> Test.Cas./3/2005  <b>WITH</b> <a href="#">I.A.(Civil)/354/2019</a> <b>in</b> Test.Cas./3/2005	MD. ABDUL MATLIB SAIKIA <b>Versus</b> MD. IFTIQUER HUSSAIN AND 6 ORS  ZINNAT ARA AHMED <b>Versus</b> IFTIQUER HUSSAIN AND ORS  MD. ABDUL MATLIB SAIKIA <b>Versus</b> MD. IFTIQUER HUSSAIN AND 6 ORS  MD. ABDUL MATLIB SAIKIA <b>Versus</b> MD. IFTIQUER HUSSAIN AND 6 ORS	MR. SHEELADITYA  MR.S BAROOAH MR.SHEELADITYA MR.S MEDHI  MR. I C DEKA MR. SHEELADITYA	MR Z MUKIT MR Z MUKIT MS.M KUMARI  MR Z MUKIT

	<b>WITH</b> <a href="#">I.A.(Civil)/4228/2019</a> in Test.Cas./3/2005	ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA <b>Versus</b> IFTIQUER HUSSAIN AND 8 ORS	MR. I C DEKA	MR Z MUKIT MR. A SATTAR
	<b>WITH</b> <a href="#">I.A.(Civil)/4229/2019</a> in Test.Cas./3/2005	ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA <b>Versus</b> IFTIQUER HUSSAIN AND 8 ORS	MR. I C DEKA MS. K JAIN	MR Z MUKIT MR. A SATTAR
	<b>WITH</b> <a href="#">I.A.(Civil)/4230/2019</a> in Test.Cas./3/2005	ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA <b>Versus</b> IFTIQUER HUSSAIN AND 8 ORS	MR. I C DEKA	MR Z MUKIT MR. A SATTAR
24	<a href="#">I.A.(Civil)/1536/2019</a> FIXED in RSA/4434/2019 <b>WITH</b> <a href="#">RSA/4434/2019</a> (Filing Number)	KHALEDA BEWA @ BEGUM AND 2 ORS <b>Versus</b> MUSTIKA YESMIN	MR. J LASKAR MR F Z MAZUMDER	MR F KHAN MS D BARUAH MS BISMITA BARMAN
25	<a href="#">CRP(IO)/106/2023</a> FIXED	KHALEDA BEWA @ BEGUM AND 2 ORS. <b>Versus</b> MUSTIKA YESMIN	MR F Z MAZUMDER	
25	<a href="#">CRP(IO)/106/2023</a> FIXED	NISITH RANJAN DAS @ BAPAN AND ANR. <b>Versus</b> SUNITA BISWAS AND 11 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. T ROY (R-1,2) MRS. B SARKAR (R-1,2)
26	<a href="#">I.A.(Civil)/1602/2023</a> FIXED in RSA/3436/2023	REKIBUR ZAMAN AND ANR. <b>Versus</b> DIPEN CH. DAS ADN 16 ORS.	MR. R K BHUYAN	MR D CHOUDHURY (r-1,3,4,5,6,7)) MRS A K CHOUDHURY MR M CHOUDHURY (r-1,3,4,5,6,7)) MRS. J DEKA (r-1,3,4,5,6,7))
	<b>WITH</b> <a href="#">RSA/3436/2023</a> (Filing Number)	REKIBUR ZAMAN AND ANR. <b>Versus</b> DIPEN CH. DAS ADN 16 ORS. A	MR. R K BHUYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/3454/2023</a> (Filing Number)	REKIBUR ZAMAN AND ANR. <b>Versus</b> DIPEN CH. DAS ADN 16 ORS. A	MR. R K BHUYAN	
27	<a href="#">I.A.(Civil)/1900/2023</a> FIXED in RSA/3827/2022	TARIFJAN BEWA AND 6 ORS. <b>Versus</b> NALU SHEIKH (DECEASED), S/O LATE FALU DEWANI, HIS LEGAL HEIRS ABDUL HAI AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. A F N U MOLLAH (R-1 to 5) MR R ISLAM (R-1 to 5) MR A H AHMED (R-1 to 5)
	<b>WITH</b> <a href="#">RSA/3827/2022</a> (Filing Number)	TARIFJAN BEWA AND 6 ORS. <b>Versus</b> NALU SHEIKH (DECEASED) AND ORS. E	MR. M A SHEIKH	
28	<a href="#">MFA/15/2024</a> WITH LCR, FIXED	M/S MANAS SALT IODISATION INDUSTRIES PVT. LTD. <b>Versus</b> UNION OF INDIA	MR. K P MAHESWARII MS. M SHARMA M. KALITA	MR. B CHAKRAVARTY DY.S.G.I.
29	<a href="#">MC/19/2024</a> FIXED in Arb.A./8603/2023 <b>WITH</b> <a href="#">Arb.A./8603/2023</a> (Filing Number)	JOHNSON EASTERN POWER <b>Versus</b> THE ENGINEER IN CHIEF,  JOHNSON EASTERN POWER <b>Versus</b> THE ENGINEER IN CHIEF, PHE DEPTT. A	MR ARNAB BISWAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/737/2024</a>	JOHNSON EASTERN POWER <b>Versus</b> THE ENGINEER IN CHIEF, PHE DEPTT.	MR R KALITA	GA, MIZORAM
30	<a href="#">Tr.P.(C)/30/2024</a> FIXED	ANAMIKA TALUKDAR <b>Versus</b> NILAMANI RAJBONGSHI	MR. D BORAH	

31	<a href="#">Review.Pet./91/2024</a> in WP(C)/7878/2017 (D/O), B/O	NAREN CH BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH MS N DAS MS A.SARMA	SC, SEC. EDU. SC, BTC SC, WPT AND BC SC, FINANCE
32	<a href="#">I.A.(Civil)/715/2024</a> FIXED in MFA/2187/2024 <b>WITH</b> <a href="#">MFA/2187/2024</a> (Filing Number) <b>WITH</b> <a href="#">MFA/2190/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(Civil)/771/2024</a>	SHIVDHARI YADAV @ SHIVDHARI RAY <b>Versus</b> LAXMI DEVI RAY AND ANR.  SHIVDHARI YADAV @ SHIVDHARI RAY <b>Versus</b> LAXMI DEVI RAY AND ANR. E	MR. R K JAIN TULIKA BORAH MS. J BASUMATARY  MR. R K JAIN	
33	<a href="#">MFA/2190/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(Civil)/771/2024</a>	REKHA DEVI @ REKHA KUMARI <b>Versus</b> LAXMI DEVI RAY AND ANR F	MR. R K JAIN	
34	<a href="#">MFA/2193/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(Civil)/797/2024</a>	MUNNI SAHA@ MUNNI DEVI <b>Versus</b> LAXMI DEVI RAY AND ANR H  MUNNI SAHA @ MUNNI DEVI <b>Versus</b> LAXMI DEVI RAY AND ANR.	MR. R K JAIN  MR. R K JAIN TULIKA BORAH	
35	<a href="#">I.A.(Civil)/1026/2024</a> WITH LCR, FIXED in RSA/27/2023 <b>WITH</b> <a href="#">RSA/27/2023</a>	BHUMIDHAR BARMAN AND 3 ORS . <b>Versus</b> SHRADHA NANDA BARMAN,  SHRADHA NANDA BARMAN <b>Versus</b> BHUMIDHAR BARMAN AND 3 ORS .	MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MS S DEV  MR. M DUTTA MS S DEV MR J MAHANTA	MR. M DUTTA  MR. P K ROYCHOUDHURY (R-2) MR. N HAQUE (R1-R3) MR. A K AZAD (r-1) MR. S R BARBHUIYA (R1- R3) MR M HUSSAIN (R1-R3)
36	<a href="#">I.A.(Civil)/1656/2024</a> in RSA/199/2014 <b>WITH</b> <a href="#">RSA/199/2014</a>	SHRADHA NANDA BARMAN <b>Versus</b> BHUMIDHAR BARMAN AND 3 ORS .  ON THE DEATH OF FIROJA KHATUN, <b>Versus</b> RAJIA BEGUM and 10 ORS  FIROJA KHATUN <b>Versus</b> RAJIA BEGUM and 10 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA  MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. S K DEKA  MR.B ISLAM MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	GA, ASSAM SC, NHAI MD. M H CHOUDHURY SC, PWD (R - 1)  MS. L N CHOUDHURY MS. N BARUAH (R - 7) MD. M H CHOUDHURY MS. M DEORI MR. R ALI MR. C K S BARUAH (R - 2,3,4 and 6) SC, PWD (R - 1) MR. G BARUAH (R - 5) MR. S KHAN
	<b>WITH</b> <a href="#">MC/2192/2014</a> in RSA/199/2014	FIROJA KHATUN <b>Versus</b> RAJIA BEGUM and 10 ORS.	MR.Z MUKIT MR.A SATTAR MR.B ISLAM	

	<p><b>WITH</b>  <a href="#">MC/1057/2015</a>  in RSA/199/2014</p>	<p>MUSTT. FIROJA KHATUN,  <b>Versus</b>  MUSTT. RAJIA BEGUM and 10 ORS,</p>	<p>MR.A SARMA  MR.T K BHUYAN  MR.J DEKA</p>	<p>GA, ASSAM  MS.L N CHOUDHURY  SC, NHAI  MR.N UPADHAYA  MD.M H CHOUDHURY  MS.S NATH  MR.I CHOUDHURY  MR.R AHMED  MS.M DEORI  MR.R ALI  MS.S NASRAT  MS.S KHAN  SC, PWD</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/235/2023</a>  in RSA/199/2014</p>	<p>ON THE DEATH OF FIROJA KHATUN  <b>Versus</b>  RAJIA BEGUM and 10 ORS.</p>	<p>MR. J DEKA  MR S SHARMA  MR. S K DEKA  MS. M SAIKIA  MS. P BORTHAKUR</p>	<p>MR. A LAL (r-1,2)  FOR CAVEATOR</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/236/2023</a>  in RSA/199/2014</p>	<p>ON THE DEATH OF FIROJA KHATUN  <b>Versus</b>  RAJIA BEGUM and 10 ORS.</p>	<p>MR. J DEKA  MR S SHARMA  MR. S K DEKA</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/238/2023</a>  in RSA/199/2014</p>	<p>ON THE DEATH OF FIROJA KHATUN  <b>Versus</b>  RAJIA BEGUM and 10 ORS.</p>	<p>MR. J DEKA  MR S SHARMA  MR. S K DEKA</p>	
37	<p><a href="#">I.A.(Civil)/1718/2024</a>  FIXED  in MFA/5976/2024</p>	<p>M/S DOOARS CONSTRUCTION COMPANY  <b>Versus</b>  BEGUM MAHMUDA AND 2 ORS.</p>	<p>MR. S ISLAM  MR A HAWARI  A R MONDAL</p>	
	<p><b>WITH</b>  <a href="#">MFA/5976/2024</a>  (Filing Number)</p>	<p>M/S DOOARS CONSTRUCTION COMPANY  <b>Versus</b>  BEGUM MAHMUDA AND 2 ORS E</p>	<p>MR. S ISLAM</p>	
38	<p><a href="#">I.A.(Civil)/1802/2024</a>  B/O  in CRP/15331/2023</p>	<p>MAHAMAYA DAS AND 4 ORS  <b>Versus</b>  MADHUBALA DAS</p>	<p>MR. A R SIKDAR  MR. M H TALUKDAR  MR. S I TALUKDAR  MR. SAIFUL ISLAM</p>	
	<p><b>WITH</b>  <a href="#">CRP/15331/2023</a>  (Filing Number)</p>	<p>MAHAMAYA DAS AND 4 ORS  <b>Versus</b>  MADHUBALA DAS (A)</p>	<p>MR. M H TALUKDAR</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/6624/2024</a>  (Filing Number)</p>	<p>MAHAMAYA DAS AND 4 ORS  <b>Versus</b>  MADHUBALA DAS (A)</p>	<p>MR. M H TALUKDAR</p>	
<b>HEARING</b>				
39	<p><a href="#">RSA/240/2014</a>  WITH LCR, FIXED</p>	<p>PADMESWAR BARUAH and 5 ORS.  <b>Versus</b>  NANDA RAM GOGOI</p>	<p>MR.M B U AHMED  MR.B BARUAH</p>	<p>MR.D C K HAZARIKA  MR. B K DAS  MS.J KALITA  MR H P GUWALA  MS.P DEVI</p>
40	<p><a href="#">RSA/99/2015</a>  WITH LCR, B/O</p>	<p>SRI BABUL SARMA and ANR  <b>Versus</b>  SRI MRIDUL BHAGAWATI and 6 ORS</p>	<p>MR.R SHARMA  MR.H DEKA  MR.U B SARMA  MR.D HAZARIKA</p>	<p>MR. P S DEKA (R-1,6)  MRS A BUJARBARUAH  MRS A BUJARBARUAH  MR. B K BHAGAWATI (R-1,6)  MR.G J SAIKIA  MR.N DAS (R-1,6)  MR.A CHOUDHURY  MS.R BORGHAIN(R- 6&amp;7)  MS.A BARUAH(R- 6&amp;7)</p>
41	<p><a href="#">Mat.App./34/2018</a>  WITH LCR, B/O</p>	<p>XXXXXXX  <b>Versus</b>  XXXXXXX</p>	<p>MR. A BHATTACHARJEE  MR. J SARMA</p>	<p>MRS L BORUAH  MISS. M BORAH  MR. B B BORAH  MS K TSUKRU</p>



42	<a href="#">CRP(IO)/214/2018</a> WITH LCR, FIXED	LAL MIA AND 6 ORS. <b>Versus</b> RAMJAN ALI	MR. J AHMED MS. H BEGUM MR G BHARADWAJ MR S Z AHMED MS. M AHMED	DR. B U AHMED MR. P K ROYCHOU DHURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN
43	<a href="#">RSA/246/2019</a> WITH LCR, FIXED	SRI HARAMOHAN NATH AND 4 ORS. <b>Versus</b> MD. KHAIRUL ZAMAN AND 10 ORS	MS P BARUAH MR. D C C PHUKAN	MR. A K PURKAYASTHA MR. S K DAS
<b><u>STAY MATTERS</u></b>				
44	<a href="#">Tr.P.(C)/79/2022</a> FIXED	SMTI BINITA THAPA <b>Versus</b> KHEMRAJ THAPA	MR. B C DAS	

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/60/2024</a>	MOINAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
2	<a href="#">CRL.A(J)/61/2024</a>	DEBEN BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B HALDAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/561/2024</a> <b>in</b> CRL.A(J)/61/2024	DEBEN BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B HALDAR	PP, ASSAM
3	<a href="#">CrI.A./186/2024</a>	BORUN NAYAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MS P BORAH MR. K GOGOI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/549/2024</a> <b>in</b> CrI.A./186/2024	BORUN NAYAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MS P BORAH MR. K GOGOI	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">CRL.A(J)/17/2022</a> 3 Y 2 M 18 D :LCR - 4 (FOUR) FILES, P.B. - 2	RAJESH PATNAYAK <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
5	<a href="#">CRL.A(J)/128/2022</a> 2 Y 3 M 0 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	SMTI ANJANA KAMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/795/2022</a> <b>in</b> CRL.A(J)/128/2022	SMTI ANJANA KAMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
6	<a href="#">CRL.A(J)/92/2023</a> 1 Y 6 M 13 D :WITH OFFICE NOTE, LCR- 4 (FOUR) FILES,, P.B. - 2	DHANMONI BARMAN @ SONMONI BARMAN @ DHANMANI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/674/2023</a> <b>in</b> CRL.A(J)/92/2023	DHANMONI BARMAN @ SONMONI BARMAN @ DHANMANI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM

7	<a href="#">CRL.A(J)/112/2023</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES <b>WITH</b> <a href="#">I.A.(CrI.)/958/2023</a> in CRL.A(J)/112/2023	MONSHA GOWALA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B HALDAR	PP, ASSAM
8	<a href="#">CrI.A./146/2023</a> 1 Y 4 M 23 D :WITH OFFICE NOTE, LCR - 2 (TWO) FILES, P.B. - 2	MONSHA GOWALA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B HALDAR	PP, ASSAM
9	<a href="#">I.A.(CrI.)/506/2023</a> 1 Y 1 M 19 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED in CrI.A./213/2023 <b>WITH</b> <a href="#">CrI.A./213/2023</a>	MIZAZUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	MR J KALITA, LEGAL AID COUNSEL PP, ASSAM
10	<a href="#">I.A.(CrI.)/633/2023</a> WITH LCR - 4 (FOUR) FILES in CRL.A(J)/89/2023 <b>WITH</b> <a href="#">CRL.A(J)/89/2023</a>	HASIMUDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
11	<a href="#">I.A.(CrI.)/926/2023</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES in CrI.A./369/2023 <b>WITH</b> <a href="#">CrI.A./369/2023</a>	BIJIT KALITA @ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
12	<a href="#">I.A.(CrI.)/926/2023</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES in CrI.A./369/2023 <b>WITH</b> <a href="#">CrI.A./369/2023</a>	BIJIT KALITA @ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. P B BORDOLOI MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	MRS. P B BORDOLOI (AS LEGAL-AID-COUNSEL FOR R-2) PP, ASSAM
13	<a href="#">I.A.(CrI.)/926/2023</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES in CrI.A./369/2023 <b>WITH</b> <a href="#">CrI.A./369/2023</a>	MOHUR UDDIN @ MOHURUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	PP, ASSAM
14	<a href="#">CRL.A(J)/6/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	MOHUR UDDIN @ MOHURUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	MR J HUSSAIN (R-2) MR. F A HASSAN (R-2) PP, ASSAM
15	<a href="#">CRL.A(J)/38/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	KOLIRAM MUDOI <b>Versus</b> THE STATE OF ASSAM	MR. R J DAS (AMICUS CURIAE)	PP, ASSAM
16	<a href="#">CRL.A(J)/64/2024</a> WITH LCR - 4 (FOUR) FILES)	DILIP SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR (LEGAL AID COUNSEL)	PP, ASSAM
17	<a href="#">I.A.(CrI.)/151/2024</a> WITH OFFICE NOTE in CRL.A(J)/1234/2024 <b>WITH</b> <a href="#">CRL.A(J)/1234/2024</a> (Filing Number)	SUKUR ALI @ SHUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	MR. D GOGOI (r-2) PP, ASSAM
18	<a href="#">I.A.(CrI.)/171/2024</a> in CrI.A./1367/2024 <b>WITH</b> <a href="#">CrI.A./1367/2024</a> (Filing Number)	DWIPEN RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J DAS (LEGAL AID COUNSEL)	PP, ASSAM
19	<a href="#">I.A.(CrI.)/171/2024</a> in CrI.A./1367/2024 <b>WITH</b> <a href="#">CrI.A./1367/2024</a> (Filing Number)	DWIPEN RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR J DAS	
20	<a href="#">I.A.(CrI.)/1368/2024</a> (Filing Number)	RITU RAJPUT <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR. M K DAS (LEGAL AID COUNSEL)	PP, ASSAM
21	<a href="#">I.A.(CrI.)/1368/2024</a> (Filing Number)	RITU RAJPUT <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR. M K DAS	
22	<a href="#">I.A.(CrI.)/1368/2024</a> (Filing Number)	RITU RAJPUT <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR. M K DAS	

17	<a href="#">I.A.(CrI.)/383/2024</a> WITH OFFICE NOTE, LCR - 11 FILES in CRL.A(j)/41/2024 <b>WITH</b> <a href="#">CRL.A(j)/41/2024</a>	AC/2007 SRI R SARVANAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. B SARMA	PP, ASSAM
18	<a href="#">I.A.(CrI.)/556/2024</a> in CrI.A./3354/2024 <b>WITH</b> <a href="#">CrI.A./3354/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(CrI.)/3355/2024</a> (Filing Number)	AC/2007 SRI R SARVANAN <b>Versus</b> THE STATE OF ASSAM AND ANR BIJAY PAN TANTI @ BIJAYA TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR. BIJAY PAN TANTI @ BIJAYA TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR G BIJAY PAN TANTI @ BIJAYA TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR G	MS. B SARMA MS S MEDHI (LEGAL AID COUNSEL) MS S MEDHI MS S MEDHI	PP, ASSAM PP, ASSAM
19	<a href="#">I.A.(Civil)/1736/2024</a> in Mat.App./6396/2024 <b>WITH</b> <a href="#">Mat.App./6396/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX XXXXXXX <b>Versus</b> XXXXXXX XXXXXXX	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI MR. D PRADHAN MR K DAS	
<b>HEARING</b>				
20	<a href="#">CRL.A(j)/6/2018</a> 19 Y 4 M 4 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	SIBESWAR MASLAI <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR, AMICUS CURIAE	MR. B J DUTTA(ADDL.PP, ASSAM)
21	<a href="#">CrI.A./103/2020</a> WITH LCR - 4 (FOUR) FILES, P.B. - 2	MD SABDUL ALI <b>Versus</b> THE STATE OF ASSAM and 17 ORS	MR J C BORAH MS. M DEVI MR. P KATAKEY	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN PP, ASSAM
22	<a href="#">CrI.A./117/2020</a> WITH LCR - 6 (SIX) FILES, P.B. - 2	SRI KANAILAL BIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S G BARUAH	MR. N BORAH(R-2) MR H MAZUMDER(R-2) MR H MAZUMDER(R-2) MR P K BORA PP, ASSAM MR. P K BORA(R-2)

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024

16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3056/2024</a>	KABITA BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM SC, GHC
<b>ADMISSION</b>				
2	<a href="#">WP(C)/1749/2024</a> FIXED	SIKHA DUTTA <b>Versus</b> THE GAUHATI HIGH COURT AND 2 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	SC, GHC

LEAVE NOTE OF ADVOCATES FOR 14/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>			
1 <a href="#">WP(C)/2748/2024</a> FIXED	M/S SARVESHWARI INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
2 <a href="#">WP(C)/2805/2024</a> FIXED	RATAN SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J C GAUR MS. M GAUR	MR. R ALI(R-6) MR. R ALI(R-6) MR. A BORUA(R-6) MR M BORO(R-6) MR M BORO(R-6) SR. GA, ASSAM
3 <a href="#">WP(C)/2810/2024</a> FIXED	MANOJ PRASAD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR G J SHARMA MR S NATH MS B BORA	MR. K GOGOI DY.S.G.I.
4 <a href="#">WP(C)/2812/2024</a> FIXED	RAM NIWAS MISHRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR G J SHARMA MR S NATH MS B BORA	DY.S.G.I.
5 <a href="#">WP(C)/2866/2024</a> FIXED	NIKUNJO BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M BISWAS H AHMED MR M BASUMATARI MS. A K CHOPHI J SINGPHO A GHOSAL	GA, ASSAM
6 <a href="#">WP(C)/2990/2024</a> B/O	FULUARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM SC, APDCL
7 <a href="#">WP(C)/3031/2024</a>	SANJIB SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
8 <a href="#">WP(C)/3035/2024</a>	SHRI SHIV KUMAR AGARWALLA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
9 <a href="#">WP(C)/3038/2024</a>	ASSAM ELECTRICITY REGULATORY COMMISSION <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.

10	<a href="#">WP(C)/3041/2024</a>	ALIMUDDIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM
11	<a href="#">WP(C)/3042/2024</a>	PARBATI BISWAS DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, ASLSA GA, ASSAM SC, FINANCE
12	<a href="#">WP(C)/3046/2024</a>	BINITA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A C SARMAH MR G BHARADWAJ MR B DEORI	GA, ASSAM
13	<a href="#">WP(C)/3053/2024</a>	KAJOL GHOSH AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
14	<a href="#">WP(C)/3059/2024</a>	VIJAY MOHAN DAS GIDWANI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS M SUTRADHAR MR. A SARMAH MS. N KALITA	SC, TRANSPORT DEPARTMENT, ASSAM
15	<a href="#">WP(C)/3060/2024</a>	RUNUMEE DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS A SAIKIA MS. A DAS MS. U SAUD	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GHC SC, HEALTH

**- FOR ORDERS -**

16	<a href="#">Cont.Cas(C)/318/2023</a> FIXED	DALIMI DEKA <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	MR. D SAIKIA (r-1) MS. P R MAHANTA (r-1) MR. R BORPUJARI (r-1)
17	<a href="#">Review.Pet./95/2024</a> B/O, WITH WP(C)/4379/2022 (D/O)	SUBHAS BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B M DEKA MS P THAPA MS D MAHANTA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
18	<a href="#">Cont.Cas(C)/274/2024</a>	LILEFA BIBI @ LILEFA KHATUN <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
19	<a href="#">I.A.(Civil)/1333/2024</a> FIXED in WP(C)/6467/2023 <b>WITH</b> <a href="#">WP(C)/6467/2023</a>	TILESWAR SAIKIA AND 4 ORS <b>Versus</b> PRADYUT HAZARIKA AND 7 ORS	MR. M HOSSAIN	GA, ASSAM MR. P BORDOLOI
20	<a href="#">I.A.(Civil)/1761/2024</a> FIXED in WP(C)/1041/2024 <b>WITH</b> <a href="#">WP(C)/1041/2024</a>	PRADYUT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	SC, CO OP GA, ASSAM
20	<a href="#">I.A.(Civil)/1761/2024</a> FIXED in WP(C)/1041/2024 <b>WITH</b> <a href="#">WP(C)/1041/2024</a>	SOHRAB KHAN <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS B	MR. B P BORAH MR P J DUTTA	SC, PNB
20	<a href="#">I.A.(Civil)/1761/2024</a> FIXED in WP(C)/1041/2024 <b>WITH</b> <a href="#">WP(C)/1041/2024</a>	PUNJAB NATIONAL BANK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR B P BORAH (r-4) MR P J DUTTA (r-4) MISS. J GOGOI (r-4)
21	<a href="#">WP(C)/1880/2024</a> B/O	NIRUPAMA TALUKDAR AND 2 ORS <b>Versus</b> STATE BANK OF INDIA AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	
22	<a href="#">WP(C)/2517/2024</a> FIXED	JYOTI KALITA AND 60 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. B CHOWDHURY IMSENKALA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
23	<a href="#">WP(C)/2669/2024</a> FIXED	PRAMOD KOTHARI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, REVENUE
24	<a href="#">WP(C)/2747/2024</a> FIXED	MOUCHUMI DAS <b>Versus</b> THE STATE BANK OF INDIA AND 3 ORS	MR S DUTTA MR U.SARMAH	

**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**



25	<a href="#">WP(C)/1834/2021</a> PART-HEARD, FIXED	M/S ECO TECH PAPERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
26	<b>WITH</b> <a href="#">WP(C)/2068/2021</a>	M/S LALIT POLY WEAVE LLP <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.
27	<b>WITH</b> <a href="#">WP(C)/2500/2021</a>	M/S RAMDHENU PACKAGING SOLUTIONS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/1786/2024</a> in <a href="#">WP(C)/2500/2021</a>	THE STATE OF ASSAM AND 4 ORS <b>Versus</b> M/S RAMDHENU PACKAGING SOLUTIONS	MR. B CHOWDHURY, SC, FINANCE AND TAXATION	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR S J SAIKIA MR. N N DUTTA
28	<a href="#">WP(C)/1018/2022</a> FIXED	PRANAB KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI	GA, ASSAM MR. N J GOGOI (R- 3 and 4) MR. N J GOGOI (R- 3 and 4) SC, A S A M B SC, APEX BANK SC, AGRI. DEPARTMENT
29	<a href="#">WP(C)/4228/2022</a>	TIKEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	GA, ASSAM MR S KHOUND (R-7 TO 11) MS. N BORAH (R-7 TO 11) SC, NHIDC SC, REVENUE
30	<a href="#">WP(C)/5314/2022</a> B/O	CHITRAMAL MUDIAR AND ANR. <b>Versus</b> THE STATE OF ASSAM 4 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
31	<a href="#">WP(C)/886/2023</a> FIXED	PRANAB KUMAR DAS <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
32	<a href="#">WP(C)/2051/2023</a> B/O	CAPT. RAKESH KUMAR DAS <b>Versus</b> THE GOVT. OF ASSAM AND 4 ORS	MR. S BANIK MRS. A GAYAN MS P RABHA	GA, ASSAM MR. K GOGOI
33	<a href="#">WP(C)/5479/2023</a> B/O	MANJU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
34	<a href="#">WP(C)/5664/2023</a> B/O	MEHER BANU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, FINANCE SC, REVENUE
35	<a href="#">WP(C)/6669/2023</a> B/O	MOFACCEL KHA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM MR D C NATH (R-2,3 AND 4,11) MR. M MONDAL (r-11) Ms. R. R. BORAH(R-10) MR. A A R KARIM (R-10) MS G.PURI(R-10) MR. A DEB (R-10) SC, REVENUE SC, FINANCE SC, P H E

36	<a href="#">WP(C)/6821/2023</a> B/O	BIMALA NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, FINANCE SC, REVENUE
37	<a href="#">WP(C)/7348/2023</a> FIXED	SEEMA CHAKRABORTY AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
38	<a href="#">WP(C)/597/2024</a> B/O	BIJULI PATHAK DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H DAS D BARUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
39	<a href="#">WP(C)/781/2024</a> B/O	BADAL KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
40	<a href="#">WP(C)/1339/2024</a> FIXED	ABDUL BAREK AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	GA, ASSAM MR. K M HALOI (r-9,10) MR. B BISHAYA (r-9,10) SC, REVENUE SC, PCB
41	<a href="#">WP(C)/1612/2024</a> B/O	MD RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA H P NEOG	MR. A C SARMA (R-6) MR. N M DUTTA (R3) MR G BHARADWAJ(R-6) MR N BRAHMA(R-6) SR. GA, ASSAM MR. S C KHOUND (R3)
42	<a href="#">WP(C)/2286/2024</a> B/O	NOZMUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR N Z CHOUDHURY	GA, ASSAM
43	<a href="#">WP(C)/2868/2024</a> CAVT. NO.05342/024, FIXED	LABANYA PAIT DOLEY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. M BISWAS J SINGPHO A GHOSAL	GA, ASSAM MR. R P SARMAH (R-6 TO 12) MR. D DOLEY MR. D DOLEY MS A DEKA (R-6 TO 12) FOR CAVEATOR
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
44	<a href="#">WP(C)/6071/2022</a> FIXED	WELSON INGTI AND 20 ORS. <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R- 2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)
45	<b>WITH</b> <a href="#">WP(C)/423/2022</a>	HEMARI RONGPI AND 32 ORS <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13)
46	<a href="#">WP(C)/634/2023</a> FIXED	PRADIP MAZUMDAR AND 2 ORS <b>Versus</b> THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)

47	<a href="#">WP(C)/3367/2023</a> CAVT. NO.02412/023,	OIL INDIA LTD., <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI	GA, ASSAM R SARMAH MR J BORAH FOR CAVEATOR SC, REVENUE
48	<a href="#">WP(C)/7332/2023</a> FIXED	ASHIMJYOTI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM
49	<a href="#">Arb.P./18/2024</a> FIXED	M/S B. B. ELECTRICALS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
50	<a href="#">WP(C)/21/2024</a> FIXED	KAUSHALYA DEVI JAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K BARPUZARI MR. A CHAMUAH	GA, ASSAM MR. S P ROY (R-5) MR. R DUBEY (R-6) MR. D M NATH (R-5) MS. V RAI (R-5) SC, REVENUE
51	<a href="#">WP(C)/64/2024</a> FIXED	KRISHNA KANTA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, P AND R.D. GA, ASSAM SC, HOUSING AND URBAN AFFAIRS
52	<a href="#">WP(C)/1718/2024</a> FIXED	SUNDURI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC ASSAM STATE LEGAL SERVICE AUTHORITY
<b>BAIL HEARING</b>				
53	<a href="#">AB/1933/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	LAL BAHAR ALI @ LALBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A HUSSAIN	MR. S C BISWAS MR. F A HASSAN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1714/2024</a>	MONGLA MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
2	<a href="#">Bail Appln./1716/2024</a>	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
3	<a href="#">Bail Appln./1718/2024</a>	RAJIB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
4	<a href="#">Bail Appln./1719/2024</a>	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
5	<a href="#">Bail Appln./1724/2024</a>	RAFIKUL BHUIYAN @ ROFIKUL BHUYAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
6	<a href="#">Bail Appln./1725/2024</a>	SHARUKH KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
7	<a href="#">Bail Appln./1726/2024</a>	MANNONG MOSSANG AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B BARUAH MR U RONGPI	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">AB/1162/2024</a>	ABDUL MOTIN <b>Versus</b> STATE OF ASSAM	MR. A K SHARMA MR. A AHAD	PP, ASSAM
9	<a href="#">AB/1490/2024</a> FIXED	KRISHNA KANT NATH <b>Versus</b> THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
10	<a href="#">AB/1545/2024</a>	VIYAJ KUMAR HANDIQUÉ <b>Versus</b> THE STATE OF ASSAM	MR N KALITA	PP, ASSAM
11	<a href="#">AB/1547/2024</a> B/O	ABDUL HANNAN <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM

12	<a href="#">AB/1551/2024</a>	ASHIT SAHA <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQU MS A DAS	PP, ASSAM
<b>ADMISSION</b>				
13	<a href="#">Crl.Pet./1289/2019</a> WITH LCR 4 FILES(SCANNED COPY), OFFICE NOTE	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
14	<a href="#">Crl.Pet./800/2021</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	HUSSAIN MD. RIJUAN @ HUSSAIN MAHAMMAD RIZUWAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA	MR. SURAJIT DAS (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) SAMIM RAHMAN (R-2) PP, ASSAM
15	<a href="#">Crl.Pet./132/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	JOYDEEP GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR		MR P C SARMA (R-2) MR. T DEURI (R-2) PP, ASSAM
16	<a href="#">Crl.Pet./483/2022</a> WITH LCR 1 FILE(SCANNED COPY)	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
17	<a href="#">Crl.Pet./1156/2022</a>	BALWAN BHAMA @ BALWAN SINGH BHAMA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR R K MOUR MR P DAS	PP, ASSAM
<b>WITH</b>				
18	<a href="#">Crl.Pet./112/2022</a>	YOU DHISTRA BHAMA <b>Versus</b> STATE OF ASSAM	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY MR. K MOHAMMED MS S SHARMA	MR. S C KEYAL (SC,CGST) MR. B GOGOI (SC,SGST) PP, ASSAM
<b>WITH</b>				
19	<a href="#">Crl.Pet./316/2022</a>	BALWAN BHAMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. M BISWAS MR. S H ZAMAN MS. C CHOUDHURY MR. V A CHOWDHURY MS M DAS M S HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA PP, ASSAM
20	<a href="#">Crl.Pet./358/2023</a> FIXED	GOFUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
21	<a href="#">Crl.Pet./1117/2023</a>	AJANTA SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B P BORAH MR. K GOSWAMI MR P J DUTTA MR H MAZUMDER	MR. D K BAIDYA (r-2) MR. M S HUSSAIN (r-2) PP, ASSAM
22	<a href="#">Crl.Rev.P./88/2024</a>	MANAB JYOTI LAL RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	MR. K KALITA (R-2) PP, ASSAM
23	<a href="#">Crl.Pet./535/2024</a> WITH LCR 1 FILE	ASHAN ALI <b>Versus</b> UNION OF INDIA	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	MS. B SARMA SC, NF RLY
<b>BAIL HEARING (BA)</b>				
24	<a href="#">Bail Appln./3773/2023</a> WITH CASE RECORD(SCANNED COPY)	TUNTUN MAHATO <b>Versus</b> THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	SC, NCB
25	<a href="#">Bail Appln./830/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOWDHURY S. TALUKDAR	PP, ASSAM
26	<a href="#">Bail Appln./1134/2024</a> FIXED	SOPIKUL ISLAM @ SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	P ADHIKARI MR A K AZAD	PP, ASSAM
27	<a href="#">Bail Appln./1566/2024</a> FIXED	MD AMIR SAHIL @ AMIR SWAHILA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM

28	<a href="#">Bail Appln./1593/2024</a> FIXED	SAILESH GOND AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
29	<a href="#">Bail Appln./1600/2024</a> FIXED	RAFIK ALI <b>Versus</b> THE STATE OF ASSAM	G UDDIN MR A K AZAD MR. I HUSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
30	<a href="#">AB/3073/2023</a>	NASIRUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR	PP, ASSAM
31	<a href="#">AB/3474/2023</a> FIXED	BORSHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
32	<a href="#">AB/3610/2023</a>	PRAVEEN KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA MS. B SARMAH	PP, ASSAM
33	<a href="#">AB/3657/2023</a>	SONAM KUMARI <b>Versus</b> THE STATE OF ASSAM	MR D K BHATTACHARYYA MR. S K DEKA A GAUTAM MR. C TALUKDAR	PP, ASSAM
34	<a href="#">AB/4110/2023</a>	BIMAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
35	<a href="#">AB/351/2024</a>	MILAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR. P DOWARA	PP, ASSAM
36	<a href="#">AB/554/2024</a>	REKIBUDDIN AHMED <b>Versus</b> STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	PP, ASSAM
37	<a href="#">AB/690/2024</a>	RANJU MONI KALITA <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
38	<a href="#">AB/693/2024</a> FIXED	OMAR ALI SHEIKH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
<b>WITH</b>				
39	<a href="#">AB/692/2024</a>	JAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
40	<a href="#">AB/714/2024</a>	NAZIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
41	<a href="#">AB/768/2024</a>	SUKUMAR RABHA <b>Versus</b> THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS. A K CHOPHI	PP, ASSAM
42	<a href="#">AB/893/2024</a>	NURUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	PP, ASSAM
43	<a href="#">AB/979/2024</a>	MD. HARUN RASID <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
44	<a href="#">AB/988/2024</a>	MOON MOON PAUL DEY @ MOON DEY <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
45	<a href="#">AB/1045/2024</a> WITH OFFICE NOTE	ASMAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM

46	<a href="#">AB/1136/2024</a> FIXED	Y BILASH SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S H MAHMUD	PP, ASSAM
47	<a href="#">AB/1183/2024</a>	HUSSAIN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
48	<a href="#">AB/1335/2024</a> FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
49	<a href="#">AB/1336/2024</a> WITH OFFICE NOTE, FIXED	CHIRAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
50	<a href="#">AB/1342/2024</a> FIXED	MAHMUDUR RAHMAN BARBHUYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MR J FIRDAUS	PP, ASSAM
51	<a href="#">AB/1347/2024</a> FIXED	ANJAN JYOTI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MS. N BORAH	PP, ASSAM
52	<a href="#">AB/1365/2024</a> FIXED	JIBUL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
53	<a href="#">AB/1372/2024</a> FIXED	MOFIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
54	<a href="#">AB/1381/2024</a> FIXED	INSAN ALI @ INSAN MIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MS S. MEHJABIN MR H A RASHID	PP, ASSAM
55	<a href="#">AB/1389/2024</a> FIXED	BABUL DHAR <b>Versus</b> THE STATE OF ASSAM	M PATHAK MS. A BARMAN MR. T ALI	PP, ASSAM
<b>ORDERS</b>				
56	<a href="#">Crl.Rev.P./348/2023</a> WITH LCR 4 FILES	MONIRUPA CHAKRABORTY <b>Versus</b> UJJAL BHATTACHARJEE AND ANR	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN	PP, ASSAM
57	<a href="#">Crl.A./428/2023</a> O Y 7 M 7 D :WITH LCR 4 FILES	IBRAHIM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR S BORGHAIN MS. B DEVI MR. T AHMED MR BAPLU CHAKMA MS S PATAR	PP, ASSAM MS. A THAKURIA (r-2)
	<b>WITH</b> <a href="#">I.A.(Crl.)/1129/2023</a> <b>in</b> Crl.A./428/2023	IBRAHIM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM
58	<a href="#">I.A.(Crl.)/1248/2023</a> WITH OFFICE NOTE <b>in</b> Crl.A./472/2023 <b>WITH</b> <a href="#">Crl.A./472/2023</a>	MOJIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR P K DAS MR. M ALOM MR. M BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./472/2023</a>	MOJIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR G U AHMED MR. A AHMED MR P K DAS MS S. MEHJABIN MR. M BARUAH	PP, ASSAM
59	<a href="#">Tr.P.(Crl.)/17/2024</a> B/O	ABDUL AZIZ <b>Versus</b> SABANA YASMIN	DR. R SARMAH MS P SAHA	
60	<a href="#">Crl.Rev.P./26/2024</a> FIXED	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J ISLAM	
61	<a href="#">Crl.A./90/2024</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED	MIZANUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM

**WITH**  
[I.A.\(CrI.\)/305/2024](#)  
**in** CrI.A./90/2024

MIZANUR RAHMAN AND 2 ORS  
**Versus**  
THE STATE OF ASSAM

MR. R ALI  
MR M Z SHAH  
MR. MUSTAFA HUSSAIN  
PP, ASSAM

**HEARING**

62 [Crl.Pet./1058/2023](#)  
WITH LCR 1 FILE(SCANNED  
COPY), FIXED

ABDUL MALEK AND 17 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR GAURAV R DUTTA  
MR A R BAROOAH  
MS K BHATTACHARYYA  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024  
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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/1546/2024</a>	MD. MEHBUB AHMED KHAN <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./1433/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MUKESH YADAV <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
3	<a href="#">Bail Appln./1475/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAIP UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
4	<a href="#">AB/392/2024</a> FIXED	MD. HABIBUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
<b>ORDERS</b>				
5	<a href="#">Crl.A./276/2023</a> WITH LCR, FIXED	NASIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
6	<a href="#">I.A.(Civil)/831/2024</a> FIXED in W.P.(Crl.)/37/2023 <b>WITH</b> <a href="#">W.P.(Crl.)/37/2023</a>	SANJEEV BORGHAIN, <b>Versus</b> ANJALI BORGHAIN AND 2 ORS  ANJALI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS SWATI SHARMA( MR. G CHAUDHURY  MR. INDERJEET SINGH	I. SINGH  GA, ASSAM MR G CHOUDHURY(R-2) MR P P MEDHI (r-2) MS M N KONYAK (R-2) MR G BARGAYARY (r-2) MS SWATI SHARMA(R-2)
<b>HEARING</b>				
7	<a href="#">I.A.(Crl.)/836/2023</a> PART-HEARD, WITH LCR 3 FILES, P.B.-1, FIXED in Crl.A./330/2023	SUMAN SHARMA @ CHUMAN KR. SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 16**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">I.A.(Civil)/1547/2023</a> IN WP(C) 2145/2023(D/O) in WP(C)/2145/2023	JASMIN SULTANA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM SC, REVENUE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
2	<a href="#">I.A.(Civil)/1425/2024</a> in Cont.Cas(C)/375/2018  <b>WITH</b> <a href="#">Cont.Cas(C)/375/2018</a>	BISWAJYOTI NATH, <b>Versus</b> L. S. SANGSAN AND 6 ORS  BISWAJYOTI NATH <b>Versus</b> L. S. SANGSAN AND 5 ORS	MS. A TALUKDAR MS. A TALUKDAR  MS. A TALUKDAR MR. D K SHARMAH	MR. D SAIKIA (r-5) MR. M BHAGABATI (R1, R3) MS G BORA (R1, R3) MS. B TALUKDAR (R1, R3) MS. B S GOYAL (R-6) MR D KALITA (R-4) MS. B BHUYAN (R2) MS. R B BORA (r-5) MR. S BORA (r-5) MR. D NATH (R-4) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A J HAZARIKA (R-6) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MS. N RAJMEDHI (R-6) MS. P N SUMI (R-6) MR T TASHI (R2) MS. Y S PHOM (R2) MR. B KONWAR (R1)
3	<a href="#">I.A.(Civil)/1676/2024</a> in Cont.Cas(C)/81/2020  <b>WITH</b> <a href="#">Cont.Cas(C)/81/2020</a>	MAHINDRY DAS <b>Versus</b> SANJAY KISHOR AND 3 ORS  MAHINDRY DAS <b>Versus</b> SANJAY KISHOR AND ANR.	MR H DAS MR. B C DEKA  MR H DAS MR. B C DEKA	
4	<a href="#">I.A.(Civil)/1677/2024</a> in Cont.Cas(C)/193/2020	SHAJU SK. AND 200 ORS. <b>Versus</b> ATIKA SULTANA AND ANR	MR. R MAJUMDAR	

	<b>WITH</b> <a href="#">Cont.Cas(C)/193/2020</a>	SHAJU SK. AND 200 ORS. <b>Versus</b> ATIKA SULTANA	MR. R MAJUMDAR	GA, ASSAM MR. S S ROY
5	<a href="#">I.A.(Civil)/1708/2024</a> in <a href="#">Cont.Cas(C)/249/2023</a>	MANJU CHANDA <b>Versus</b> SHANTANU P GOTMARE AND ANR	MR B MALAKAR	MR. R BORPUJARI
	<b>WITH</b> <a href="#">Cont.Cas(C)/249/2023</a>	MANJU CHANDA <b>Versus</b> SHANTANU P GOTMARE	MR B MALAKAR	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
		<b>ADMISSION</b>		
6	<a href="#">WP(C)/2624/2016</a> B/O	MITHINGA BARO and 5 ORS <b>Versus</b> THE UNION OF INDIA and 11 ORS	MR.N BARMAN MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI	C.G.C. ASSTT.S.G.I. MS.R DEVI
	<b>WITH</b> <a href="#">I.A.(Civil)/2545/2017</a> in <a href="#">WP(C)/2624/2016</a>	THE UNION OF INDIA <b>Versus</b> MITHINGA BARO and 16 ORS	C.G.C. MS.R DEVI	MR.N BARMAN MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI
7	<a href="#">WP(C)/8867/2019</a> B/O	PRANJAL DAS <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. B SINHA MS. H CHAKRABORTY	MR. D C BORAH ASSTT.S.G.I.
8	<a href="#">WP(C)/1600/2021</a>	SIRANJU KEWOT AND 13 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	<b>WITH</b> <a href="#">WP(C)/1924/2021</a>	RAM PRABESH MAHATO AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	<b>WITH</b> <a href="#">WP(C)/1938/2021</a>	JOGENDRA SAHANI AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	<b>WITH</b> <a href="#">WP(C)/2640/2021</a>	MAHESH SARMA AND 8 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	<b>WITH</b> <a href="#">WP(C)/2737/2021</a>	RAJ KUMAR SAH AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	<b>WITH</b> <a href="#">WP(C)/2743/2021</a>	KUSHO SAHANI AND 12 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
14	<a href="#">WP(C)/1761/2021</a> FIXED	SANTI KANDULNA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR R DHAR (AMICUS CURIAE) MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, FINANCE
15	<a href="#">WP(C)/6581/2021</a>	SABITA BRAHMA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR B M DEKA MR M P DEKA MS D MAHANTA	SC, APDCL
16	<a href="#">WP(C)/1166/2022</a>	PRASANTA BORAH AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MS. ANASUYA C	GA, ASSAM SC, FINANCE

17	<a href="#">WP(C)/2559/2022</a>	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.
18	<a href="#">WP(C)/2733/2022</a>	NABAJYOTI KAKATI AND ANR <b>Versus</b> THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS	MR J ABEDIN MD. A J ATIA MS A H ATIA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD
19	<a href="#">WP(C)/5737/2022</a> B/O	JAYANTA MALAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K SINGHA MR G PATHAK	SC, APSC SC, P W D
20	<a href="#">WP(C)/6943/2022</a>	SUKUMAY SAHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R HAZARIKA MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	SC, TAXES
21	<a href="#">WP(C)/7351/2022</a> B/O	SUB INSPECTOR/ MOTOR TRANSPORT FORCE NO. 881312012 KANAI LAL BERA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA K. KALITA	MR. S K MEDHI DY.S.G.I.
22	<a href="#">WP(C)/169/2023</a> B/O	JHARNA PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. S DOLEY MS. M K SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (R-6,7) SC, FINANCE
23	<a href="#">WP(C)/1901/2023</a>	PHUKAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR A SARANIA	GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE
24	<a href="#">WP(C)/2236/2023</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS. N GOGOI MS M ROY	GA, ASSAM MR. R MAZUMDAR, (R-2,3 & 5 ) MR A CHAKRABORTY, GA, (R- 1 & 4 ) SC, SEC. EDU.
25	<a href="#">WP(C)/4705/2023</a>	JIBESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K DAS MR. K D SARMA	GA, ASSAM
26	<a href="#">WP(C)/5270/2023</a> B/O	SANJAY KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, PWD ROAD
27	<a href="#">WP(C)/5758/2023</a> B/O	NEKIBUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT
28	<a href="#">WP(C)/5929/2023</a> B/O	KHAIRUN NESSA MOZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR MR S AFRIDI	SC, HEALTH
29	<a href="#">WP(C)/6379/2023</a>	MINTU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	GA, ASSAM
30	<a href="#">WP(C)/6749/2023</a>	SALIMUDDIN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R SARMA	GA, ASSAM MR. J K GOSWAMI (R-1-6) ASGA, ASSAM MR P NAYAK (R-7) SC, FINANCE DEPT, ASSAM SC, FINANCE
31	<a href="#">WP(C)/6882/2023</a> FIXED	SUMANTA GHOSH AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. R BORO	MR. K GOGOI DY.S.G.I.
32	<a href="#">WP(C)/6999/2023</a>	DWIJEN KALITA <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. A GANGULY (R-1) MR. A DHANUKA (R-1)

33	<a href="#">WP(C)/7494/2023</a>	KALIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	SC, IRRIGATION
34	<a href="#">WP(C)/7545/2023</a> B/O	SMT. RITASRI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. H ISLAM	SC, CO OP GA, ASSAM
35	<a href="#">WP(C)/254/2024</a> B/O	AJOY BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
36	<a href="#">WP(C)/411/2024</a> B/O	REBA KANTA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM
37	<a href="#">WP(C)/447/2024</a> B/O	NEPAL CHANDRA MANDAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
38	<a href="#">WP(C)/1003/2024</a> B/O	NO. 5430055 EX HINDI TEACHER, KIRAN SHAKYA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR	MR. U K GOSWAMI DY.S.G.I.
39	<a href="#">WP(C)/1643/2024</a>	PRANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, P H E
40	<a href="#">WP(C)/1644/2024</a>	JONALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, P H E
41	<a href="#">WP(C)/1961/2024</a>	JUGAL BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, HEALTH
42	<a href="#">WP(C)/2075/2024</a>	TARUN DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG
43	<a href="#">WP(C)/2361/2024</a>	PALLABI SAIKIA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, PENSION
<b>ORDERS</b>				
44	<a href="#">WP(C)/8186/2017</a> B/O	RANJU MILI and 13 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.N G KUNDU MRG DEKA MS.P UPAMANYU MR.P K R CHOUDHURY	GA, ASSAM
45	<b>WITH</b> <a href="#">WP(C)/2251/2020</a>	MANAB JYOTI KAMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
46	<a href="#">WP(C)/5452/2022</a> B/O	HARENDRA NATH ROY <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS S BORA	MR. K GOGOI ASSTT.S.G.I.
47	<a href="#">I.A.(Civil)/3310/2023</a> in WP(C)/7691/2022	THE UNION OF INDIA AND 4 ORS <b>Versus</b> FORCE NO. 034500116 CT/GD PHUKAN DEORI	DY.S.G.I.	MR. R MAZUMDAR MRS P RAI MR. R DEKA
48	<b>WITH</b> <a href="#">WP(C)/7691/2022</a>	FORCE NO. 034500116 CT/GD PHUKAN DEORI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.
49	<b>WITH</b> <a href="#">WP(C)/688/2023</a>	CT/GD PHUKAN DEORI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS S BARUAH DY.S.G.I. GA, AP
49	<a href="#">WP(C)/3706/2023</a>	DR. SIDDHARTHA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MS R B DEB	GA, ASSAM SC, HEALTH

50	<b>WITH</b> <a href="#">WP(C)/3098/2023</a>	DR. SIDDHARTHA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	MR D KALITA (R-5) GA, ASSAM MR. D NATH (R-5) MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT. ( R-2,3,4) SC, FINANCE
51	<a href="#">Cont.Cas(C)/122/2024</a> B/O	SUDIPTA SUMAN AND 65 ORS. <b>Versus</b> DR. H. PATHAK AND 3 ORS.	MS. L DAS MR H K DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	DR P C MAZUMDAR (R-1,2) MR. P N GOSWAMI (r-4) MR. I KALITA (r-4) MR T MAZUMDAR (R-1,2)
52	<a href="#">WP(C)/394/2024</a>	PANKAJ CHETRI <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	MR S CHAKRABORTY (r-10) MR. S S ROY (r-1,3,4,6,7,8) DY.S.G.I.
53	<a href="#">I.A.(Civil)/743/2024</a> in WP(C)/2866/2022	PUTUL TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM GA, ASSAM MR S BHARALI MR. M DAS
	<b>WITH</b> <a href="#">WP(C)/2866/2022</a>	PUTUL TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM MR S BHARALI MR. M DAS ASSTT.S.G.I.
54	<a href="#">I.A.(Civil)/1338/2024</a> in WP(C)/5829/2021	CHANDAN CHANGKAKOTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S C PANDIT	MS. S P DAS
	<b>WITH</b> <a href="#">WP(C)/5829/2021</a>	CHANDAN CHANGKAKOTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S C PANDIT MD S ULLAH	SC, INDUSTRIES
55	<a href="#">I.A.(Civil)/1744/2024</a> in WP(C)/2950/2022	SUB (B AND R) DIPAK CHAKRABARTY JC/E 380049A <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR A TEWARI MS. D SHARMA	DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/2950/2022</a>	SUB (B AND R) DIPAK CHAKRABARTY JC/E 380049A <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MR. K GOGOI ASSTT.S.G.I.
56	<a href="#">I.A.(Civil)/1757/2024</a> in WP(C)/2529/2022	RAMENDRA LAL BISWAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/2529/2022</a>	RAMENDRA LAL BISWAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
<b>HEARING</b>				
57	<a href="#">WP(C)/4633/2018</a> B/O	GHATFUL BANIA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
	<b>WITH</b> <a href="#">I.A.(Civil)/2252/2019</a> in WP(C)/4633/2018	GHATFUL BANIA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM
58	<a href="#">WP(C)/783/2020</a> B/O	PRASANTA KUMAR SARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	MR. A GANGULY (r-3,4) MR. A DHANUKA (r-3,4) ASSTT.S.G.I. SC, FINANCE SC, A G V B

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1648/2024</a> B/O	SOYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN MR. S. ALOM	PP, ASSAM
2	<a href="#">Bail Appln./1715/2024</a>	MOKSED MIAH <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
3	<a href="#">Bail Appln./1721/2024</a>	AFAZ ALI @ AFAS ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
4	<a href="#">Bail Appln./1722/2024</a>	MOKSED MIAH @ MOKSEDUL ALOM @ FAKIR <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">W.P.(CrI.)/14/2024</a> FIXED	RAKESH KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
6	<a href="#">W.P.(CrI.)/15/2024</a> FIXED	RAKESH KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
7	<a href="#">W.P.(CrI.)/16/2024</a> FIXED	RAKESH KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
8	<a href="#">W.P.(CrI.)/17/2024</a> FIXED	RAKESH KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
9	<a href="#">CrI.Pet./577/2024</a>	MEDI POL PHARMACEUTICAL INDIA PVT. LTD. AND ANR <b>Versus</b> M/S AGAM PHARMACEUTICALS AND ANR	MR. K H SAIKIA	

10	<a href="#">Crl.Pet./683/2024</a> B/O	SHANIDUL HOQUE @ SANIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	PP, ASSAM
11	<a href="#">AB/1295/2024</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. Z KHALID MS S Z HAYAT	PP, ASSAM
12	<a href="#">AB/1544/2024</a>	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
13	<a href="#">AB/1548/2024</a>	AZAD FAKIR @ AMZAD ALI FAKIR, <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
14	<a href="#">AB/1552/2024</a>	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.Pet./1134/2018</a> WITH OFFICE NOTE	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
16	<a href="#">Crl.Pet./891/2022</a> B/O	MD. FARIDUL ISLAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	PP, ASSAM
17	<a href="#">Crl.Pet./952/2022</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	SIDHARTHA KR JAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R MEDHI MS. K M SAIKIA MS J KUMARI	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN PP, ASSAM
18	<a href="#">Crl.Pet./592/2023</a> WITH LCR 3 FILES(SCANNED COPY), B/O	BOLORAM SAHU <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MR. P TELI	MR. J DEKA.(R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
19	<a href="#">Bail Appln./590/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD HAMIDULLAH @ MD. HAMIDUL <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
20	<a href="#">Bail Appln./639/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JAYANTA SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR B P BORAH (R-2) J DASGUPTA (R-2) MR P J DUTTA (R-2) MISS. J GOGOI (R-2) PP, ASSAM
21	<a href="#">Bail Appln./676/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	AKBAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
22	<a href="#">Bail Appln./1352/2024</a> WITH CASE RECORD(SCANNED COPY)	NITESH KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
23	<a href="#">Bail Appln./1573/2024</a> FIXED	PRASANTA SHARMA <b>Versus</b> THE STATE OF ASSAM	MR A CHOUDHURY MR. R Deka S I AKAND	PP, ASSAM
24	<a href="#">Bail Appln./1599/2024</a> WITH OFFICE NOTE, FIXED	DIGBIJOY NAVIS <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M BISWAS MR H K NATH A J KASHYAP A GHOSAL S K DAS	PP, ASSAM
25	<a href="#">Bail Appln./1604/2024</a> FIXED	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
26	<a href="#">Bail Appln./1607/2024</a> FIXED	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	PP, ASSAM

27	<a href="#">Bail Appln./1617/2024</a> FIXED	MRIDUL DEORI <b>Versus</b> THE STATE OF ASSAM	MR. S CHOWDHURY	PP, ASSAM
	<b>WITH</b>			
28	<a href="#">Bail Appln./1606/2024</a>	GAJEN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. S CHOWDHURY	PP, ASSAM
	<b>WITH</b>			
29	<a href="#">Bail Appln./1613/2024</a>	SAGAR SUBBA <b>Versus</b> THE STATE OF ASSAM	MR. S CHOWDHURY	PP, ASSAM
30	<a href="#">Bail Appln./1626/2024</a> FIXED	NEKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
31	<a href="#">Bail Appln./1627/2024</a> FIXED	ASHAD ULLAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

**BAIL HEARING**

32	<a href="#">AB/3243/2023</a>	JUAL ALI @ JUWEL AL <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
33	<a href="#">AB/3283/2023</a>	HASIBUL SEKH <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
34	<a href="#">AB/4005/2023</a>	ABDUL BATIN <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
35	<a href="#">AB/4061/2023</a>	SOFIUDDIN AHMED AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
36	<a href="#">AB/802/2024</a>	MOTIAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
37	<a href="#">AB/1072/2024</a> B/O	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
38	<a href="#">AB/1120/2024</a>	TAPAN SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
39	<a href="#">AB/1196/2024</a>	AFNOOR HUSSAIN @ APNUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR J FIRDAUS	PP, ASSAM
40	<a href="#">AB/1307/2024</a> FIXED	MD. HASAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MD. S ALI MS. P. GOGOI	PP, ASSAM
41	<a href="#">AB/1440/2024</a> FIXED	IFTIKAR RAHMAN @ IFTAKAR RAHMAN <b>Versus</b> THE UNION OF INDIA	MR G U AHMED MR. P P DUTTA MR. R ISLAM	SC, NCB

**ORDERS**

42	<a href="#">Crl.A./78/2022</a> B/O	SUSHILA DEVI SARMA <b>Versus</b> GAUTAM DEKA	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM
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43	<a href="#">I.A.(CrI.)/562/2022</a> 1 Y 11 M 25 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./235/2022	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AN ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./235/2022</a>	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
44	<a href="#">CrI.Pet./929/2022</a> WITH OFFICE NOTE	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
45	<a href="#">I.A.(CrI.)/287/2023</a> WITH LCR 3 FILES, B/O in CrI.A./118/2023	SAHIDUL ISLAM @ JAKIR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./118/2023</a>	SAHIDUL ISLAM @ JAKIR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR D KALITA (R-2) PP, ASSAM
46	<a href="#">CrI.Rev.P./28/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	NUR MD LUTHFUR RAHMAN LASKAR @ NOOR LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F A LASKAR MR. A AHMED MD I H LASKAR	PP, ASSAM
47	<a href="#">CrI.Rev.P./175/2024</a> WITH LCR 2 FILES, FIXED	SAHIL HOQUE @ SAHINSHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN MR A K AHMED	PP, ASSAM
48	<a href="#">I.A.(CrI.)/274/2024</a> FIXED in CrI.Rev.P./1739/2024	DEBASHIS PAUL <b>Versus</b> BANHISIKHA PAUL DEB	MR H BETALA MR. K KASHYAP	MR. N D SARMA
	<b>WITH</b>			
49	<a href="#">CrI.Rev.P./1739/2024</a> (Filing Number)	DEBASHIS PAUL <b>Versus</b> BANHISIKHA PAUL DEB B	MR C KUMAR	
50	<a href="#">I.A.(CrI.)/503/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE in AB/845/2024	EDRIS ALI <b>Versus</b> HABIBUR RAHMANA AND ANR	MS. A MEDHI MR. A ISLAM PP, ASSAM	MR. S SAHU
	<b>WITH</b> <a href="#">AB/845/2024</a>	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S SAHU MR N BARUAH	PP, ASSAM
51	<a href="#">CrI.Pet./576/2024</a> FIXED	NIPJYOTI PATGIRI <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS M BARMAN MS. P K DEVI	PP, ASSAM
<b>HEARING</b>				
52	<a href="#">CrI.Rev.P./95/2012</a> WITH LCR 3 FILES, FIXED	KAILASH CHAND JAIN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAIN SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024

10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[COURT PROCEEDING OF THE FOLLOWING CASES  
PERTAINING TO THE PRINCIPAL SEAT WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 10:30 AM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO. 24]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1	<a href="#">MACApp./669/2017</a> SMT RANU RAJBONGSHI and 2 ORS <b>Versus</b> THE DIVISIONAL MANAGER THE UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. D PEGU MR. J KALITA	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
2	<a href="#">MACApp./674/2018</a> THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI REGINA MAWI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K JAIN (R 1 - 4) MR. B K JAIN (R-1,2,3) MD. S I AHMED (R - 5) MR. R N D SARMA (R - 5) MS. P C BARNALI NAIR (R 1- 4) MR. A LAHKAR (R-1,2,3) MR. A SARANIA (R-1,2,3) MS. S TALUKDAR (R 1 - 4)

LEAVE NOTE OF ADVOCATES FOR 14/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024

14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1717/2024</a>	NEKIBUR ZAMAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
2	<a href="#">Bail Appln./1720/2024</a>	SAHIDUL ISLAM @ BULBUL <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
3	<a href="#">Bail Appln./1723/2024</a>	SOYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN MR. S H ZAMAN U U KHAN MR. S. ALOM	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">Crl.Pet./1120/2023</a>	PRANAB SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH MR. P K GARODIA MR H BETALA MR C KUMAR S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
5	<a href="#">Crl.Pet./682/2024</a>	RAHUL TANTI <b>Versus</b> HABIL TIGGA AND ANR	MS M DAS	PP, ASSAM
6	<a href="#">AB/1444/2024</a> FIXED	TARUN INGHI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
7	<a href="#">AB/1549/2024</a>	ABDUR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
8	<a href="#">AB/1550/2024</a>	JAHANGGIR FAKIR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
9	<a href="#">AB/1553/2024</a>	ABDUL MANNAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM



10	<a href="#">AB/1554/2024</a>	HAMED ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<b>ADMISSION</b>				
11	<a href="#">Crl.Pet./931/2019</a> WITH OFFICE NOTE, LCR 5 FILES(SCANNED COPY)	AKHIL GOGOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
12	<a href="#">Crl.Pet./932/2019</a> FIXED	DIGANTA CHAKRABORTY <b>Versus</b> DIRECTORATE OF ENFORCEMENT	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S K MEDHI MRS. A GAYAN SC, ED
<b>WITH</b>				
13	<a href="#">Crl.Pet./1020/2018</a>	SUNIL CHOPRA AND ANR. <b>Versus</b> ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
<b>WITH</b>				
14	<a href="#">Crl.Pet./1231/2018</a>	AMITABH RAI SARMA <b>Versus</b> UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
<b>WITH</b>				
15	<a href="#">Crl.Pet./1279/2018</a>	SUBRATO HOJAI <b>Versus</b> THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
<b>WITH</b>				
16	<a href="#">Crl.Pet./1281/2018</a>	DEPOLAL HOJAI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
<b>WITH</b>				
17	<a href="#">Crl.Pet./1296/2018</a>	ARUP RAI <b>Versus</b> UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
<b>WITH</b>				
18	<a href="#">Crl.Pet./80/2019</a>	RANBIR SINGH GANDHI AND ANR. <b>Versus</b> UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MS N BEGUM MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
<b>WITH</b>				
19	<a href="#">Crl.Pet./95/2019</a>	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
<b>WITH</b>				
20	<a href="#">Crl.Pet./97/2019</a>	JAYANTA KUMAR GHOSH <b>Versus</b> THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN
<b>WITH</b>				
21	<a href="#">Crl.Pet./145/2019</a>	DEBOLAL GARLOSA <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
<b>WITH</b>				
22	<a href="#">Crl.Pet./176/2019</a>	GITIKA GOSWAMI <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/904/2019</a> in <a href="#">Crl.Pet./176/2019</a>	UNION OF INDIA AND ANR. <b>Versus</b> GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN

23	<b>WITH</b> <a href="#">Crl.Pet./180/2019</a>	BAIKUNTHA KALITA <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI ( R1, R2)
24	<b>WITH</b> <a href="#">Crl.Rev.P./459/2019</a>	REDAUL HUSSAIN KHAN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
25	<b>WITH</b> <a href="#">Crl.Pet./1020/2019</a>	RAJESH KUMAR JALAN <b>Versus</b> UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED
26	<a href="#">Crl.Pet./552/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MOYUN UDDIN LASKAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
27	<a href="#">Crl.Pet./822/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MS B DEVI MS. M BORA DR K PANDAV MR. S. J. SARKAR	MR. M SHARMA (r-2) MS. S YASMIN (r-2) PP, ASSAM
28	<a href="#">Crl.A./187/2024</a>	RAJU GUPTA <b>Versus</b> SURAJIT HAZARIKA AND ANR.	MR D TALUKDAR MR. P CHOUDHURY MS B GOSWAMI	PP, ASSAM(R-2)
29	<a href="#">Crl.Rev.P./220/2024</a>	ANSAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA	
<b>BAIL HEARING (BA)</b>				
30	<a href="#">Bail Appln./375/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FAROOQ SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
31	<b>WITH</b> <a href="#">Bail Appln./4485/2023</a>	RAFIQUL SIKDAR @ ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
32	<a href="#">Bail Appln./1424/2024</a> FIXED	SHAHJAHAN ALI MANDAL @ SHAJAHAN MONDAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH	PP, ASSAM
33	<a href="#">Bail Appln./1479/2024</a> FIXED	NUR ISLAM @ MD. NUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM
34	<a href="#">Bail Appln./1486/2024</a> FIXED	ABDUL JABBAR SK. @ JABBAR SK. <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
35	<a href="#">Bail Appln./1512/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ROSHAN SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
36	<a href="#">Bail Appln./1532/2024</a> FIXED	MD. SANU ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
37	<a href="#">Bail Appln./1601/2024</a> FIXED	SIRAJUL ALOM <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM

38	<a href="#">Bail Appln./1620/2024</a> FIXED	IBRAHIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M ISLAM MR K THAKUR MR D MEDHI B ALI SK MS. P. NAIDING	PP, ASSAM
39	<a href="#">Bail Appln./1625/2024</a> FIXED.	NABAJYOTI BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
40	<a href="#">Bail Appln./1628/2024</a> FIXED.	LALSAN ALI @ LALCHAN ALI @ LACHAND ALI <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
41	<a href="#">Bail Appln./1629/2024</a> FIXED	ROFIKUL ISLAM @ ROQIKUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MR. M K HASAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
42	<a href="#">AB/108/2024</a> FIXED	SATINDER PAL BHATIA <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
43	<a href="#">AB/461/2024</a> FIXED	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
44	<a href="#">AB/887/2024</a> FIXED	JAMIUL AKTAR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
45	<a href="#">AB/1048/2024</a> FIXED	BIPUL SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. S HAZARIKA	MR P DAS MS P MISHRA PP, ASSAM
46	<a href="#">AB/1052/2024</a> FIXED	NIRAJ PATEL @ NIRAJ KR. PATEL <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N BARMAN	PP, ASSAM
47	<a href="#">AB/1234/2024</a> FIXED	UTTAM DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M J BARUAH MR. A. ALI	PP, ASSAM
48	<a href="#">AB/1283/2024</a>	ASHOK GOYARY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
49	<a href="#">AB/1301/2024</a> FIXED	PURNIMA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH	PP, ASSAM
50	<a href="#">AB/1345/2024</a> FIXED	ASIK RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
51	<a href="#">AB/1349/2024</a> FIXED	MANOJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
52	<a href="#">AB/1408/2024</a> FIXED	DIPAK DASGUPTA <b>Versus</b> THE STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
53	<a href="#">AB/1446/2024</a> FIXED.	SMT BOSHICA NEGI <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	PP, ASSAM
54	<a href="#">AB/1477/2024</a> FIXED	NUR MAHAMMAD @ NUR MAHAMMAD ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR. J SAIKIA MR D DEKA MR. R KAMAN	PP, ASSAM

55	<a href="#">AB/1479/2024</a> FIXED	MOZAFFAR RAHAMAN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
56	<a href="#">AB/1482/2024</a> FIXED	ABDUL HAKIM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MR. M K HASAN	PP, ASSAM
57	<a href="#">AB/1483/2024</a> FIXED	SAYED RAJUL ALI @ RAJUL ALI @ RAJU AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
58	<a href="#">AB/1487/2024</a> FIXED	LAKHI MALLIK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
59	<a href="#">AB/1524/2024</a> FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
<b><u>ORDERS</u></b>				
60	<a href="#">Crl.Pet./930/2022</a> WITH LCR 3 FILES(SCANNED COPY), OFFICE NOTE	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
61	<a href="#">Crl.A./280/2023</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED	SOMER ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
62	<b>WITH</b> <a href="#">Crl.A./305/2023</a>	HAJI KURBAN ALI AND ANR. <b>Versus</b> STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	MR H R A CHOUDHURY MR. A AHMED MR. Z H AHMED MR. I U CHOWDHURY PP, ASSAM
63	<a href="#">Tr.P.(Crl.)/12/2024</a> B/O	ADHIKARY ENTERPRISES <b>Versus</b> SHREEM CARE PRODUCTS	MR. S AHMED MS. M. KHATUN	
64	<a href="#">Crl.Pet./296/2024</a> B/O	ABDUL AZIZ <b>Versus</b> MS. SABANA YASMIN	DR. R SARMAH MS P SAHA	
65	<a href="#">I.A.(Crl.)/325/2024</a> <b>in</b> Crl.Rev.P./2873/2024	FRANCIS SANGMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR N BARMAN MS J BARMAN MR B DEORI	MR. FIRUZ KHAN (R-2,3) MR. U CHAUDHURY (R-2,3) MR. ABHIJIT MENA (R-2,3) MS. M R ROY (R-2,3) PP, ASSAM
66	<b>WITH</b> <a href="#">Crl.Rev.P./2873/2024</a> (Filing Number)	FRANCIS SANGMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS (A)	MR N BARMAN	
66	<a href="#">I.A.(Crl.)/333/2024</a> WITH LCR 5 FILES <b>in</b> Crl.Rev.P./165/2022	MUSTT. MABIYA KHATOON <b>Versus</b> MD. JIKIBUR RAHMAN	MR. B K SEN	MR. SK S N MOHAMMAD
67	<b>WITH</b> <a href="#">Crl.Rev.P./165/2022</a>	MD. JIKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	MR. B K SEN MR F HAQUE MR A HUSSAIN PP, ASSAM
67	<a href="#">I.A.(Crl.)/486/2024</a> <b>in</b> Crl.A./4334/2024	INNASH ALI <b>Versus</b> SAIFUL ISLAM AND ANR.	MS. B SARMA (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./4334/2024</a> (Filing Number)	INNASH ALI <b>Versus</b> SAIFUL ISLAM AND ANR	MS. B SARMA	

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./1479/2023</a> WITH CASE RECORD(SCANNED COPY)	RAZOUSITO <b>Versus</b> THE UNION OF INDIA	MR. T ISLAM MS K DAS	SC, NCB
<b>BAIL HEARING</b>				
2	<a href="#">AB/3177/2023</a>	ABHIJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
3	<a href="#">AB/1213/2024</a> FIXED	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



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**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 25**

**[CIVIL BENCH-II AND MAC. APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	<a href="#">I.A.(Civil)/3398/2023</a> in <a href="#">WP(C)/2659/2023</a>	DIPAK TALUKDAR, <b>Versus</b> HIRAKJYOTI DEV AND 5 ORS.	MR D C NATH MR. M MONDAL (R-4)	SC, HIGHER EDU DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN
	<b>WITH</b> <a href="#">WP(C)/2659/2023</a>	HIRAKJYOTI DEV <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR N AHMED MS U SHARMA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, HIGHER EDU MR D C NATH (R-4) MR. M MONDAL (R-4)
2	<a href="#">I.A.(Civil)/3435/2023</a> in <a href="#">WP(C)/3867/2021</a>	NARAD CHANDRA BRAHMA AND ANR. <b>Versus</b> DHARANI CHANDRA BRAHMA AND 5 ORS.	MR S C PANDIT	SC, ELEM. EDU GA, ASSAM MR D S DEKA SC, BTC
	<b>WITH</b> <a href="#">WP(C)/3867/2021</a>	DHARANI CHANDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) SC, BTC
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
3	<a href="#">I.A.(Civil)/1554/2024</a> in <a href="#">Cont.Cas(C)/506/2017</a>	SARADA TALUKDAR <b>Versus</b> NARAYAN KONWAR, IAS,	MRS. P BHARADWAJ	
	<b>WITH</b> <a href="#">Cont.Cas(C)/506/2017</a>	SARADA TALUKDAR <b>Versus</b> PREETAM SAIKIA and ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MRS. P BHARADWAJ MR. T N SRINIVASAN	MR. D SAIKIA (R-1) MR. K K DUTTA (R-1) MR. A DEKA (R-3)(R-4)
4	<a href="#">I.A.(Civil)/1604/2024</a> in <a href="#">Cont.Cas(C)/331/2023</a>	JAYANTA SAIKIA AND 3 ORS <b>Versus</b> DR BIJOYA CHOUDHURY, IAS AND 4 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, SEC. EDU.
	<b>WITH</b> <a href="#">Cont.Cas(C)/331/2023</a>	JAYANTA SAIKIA AND 3 ORS <b>Versus</b> DR BIJOYA CHOUDHURY, IAS AND 2 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	MR. N J KHATANIAR (R-2) MS H TERANGPI(R-2)

5	<a href="#">I.A.(Civil)/1685/2024</a> in WP(C)/6921/2023	SUVANKAR SAHA <b>Versus</b> SANTANU SEN AND 6 ORS	MR. U SAIKIA MR. Z ISLAM	MR G BAISHYA M K GOGOI SC, BTC
	<b>WITH</b> <a href="#">WP(C)/6921/2023</a>	SANTANU SEN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G BAISHYA MS. P DAS	SC, HIGHER EDU SC, BTC
6	<a href="#">I.A.(Civil)/1741/2024</a> in Cont.Cas(C)/104/2023	AMZAD HUSSAIN, <b>Versus</b> DR. BIJOYA CHOUDHURY,ACS,	MR. M H LASKAR	
	<b>WITH</b> <a href="#">Cont.Cas(C)/104/2023</a>	AMZAD HUSSAIN <b>Versus</b> DR. BIJOYA CHOUDHURY	MR. S ROY MR. M H LASKAR M. HOSSAIN	
<b>ADMISSION</b>				
7	<a href="#">WP(C)/9523/2019</a> FIXED	RAM CHARAN BHARALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. M DAS	SC, HIGHER EDU MR. P MAHANTA (R-5,6) SC, AG MR. R K TALUKDAR (R-4) MS. P SAHARIA (R-5,6) SC, FINANCE
8	<a href="#">WP(C)/4153/2020</a>	PAHARTAL LP SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. R ALI MR GIAS MR M Z SHAH MS M DAS	SC, ELEM. EDU GA, ASSAM MR. J I BORBHUIYA (R-11) MS F BEGUM (R-11) Mukesh Sharma (R-10) MR. L MOHAN (R-11) MRS. K H CHOUDHURY (R-11) MR S PAUL (R-11) SC, SSA
9	<a href="#">WP(C)/5560/2020</a>	MURKONG CHAPORI LP SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
10	<a href="#">WP(C)/1223/2021</a> B/O	ABDUR REZZAK AHMED AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR. H A AHMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE
11	<a href="#">WP(C)/4278/2021</a>	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
12	<a href="#">WP(C)/4481/2021</a>	DEBOBRATA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G J SHARMA MR S NATH	SC, ELEM. EDU MR G PEGU MR B GOGOI
13	<a href="#">WP(C)/2420/2022</a> FIXED	SMTI RUNUMI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
14	<a href="#">WP(C)/5190/2022</a> FIXED	DILIP KUMAR BAIRAGI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	SC, SEC. EDU.
15	<a href="#">WP(C)/839/2023</a> FIXED	PANKAJ ISLARY <b>Versus</b> THE STATE OF ASSAM AND 5 OTHRS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC
16	<a href="#">WP(C)/1796/2023</a>	JANARDAN SARMAH @ JANARDAN SARMA AND 49 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. M KALITA MR. P THAKURIA MR. J HATIMURIA MS. D KHAKHALARY	SC, ELEM. EDU SC, BTC SC, WPT AND BC
17	<a href="#">WP(C)/3474/2023</a> FIXED	SHILLA MAHATOO @ SHEELA MAHATOO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU SC, BTC SC, FINANCE
18	<a href="#">WP(C)/5962/2023</a> B/O	ABDUL SAFIT MIAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE



19	<a href="#">WP(C)/7490/2023</a>	ANJAN KUMAR BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
20	<a href="#">MACApp./281/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NAINA LOHAR @ NAINA KISHAN AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1781/2024</a> <b>in</b> <a href="#">MACApp./281/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NAINA LOHAR @ NAINA KISHAN AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
21	<a href="#">MACApp./282/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RUBI BORAH AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1790/2024</a> <b>in</b> <a href="#">MACApp./282/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RUBI BORAH AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
22	<a href="#">WP(C)/821/2024</a>	HAM-AK COLLEGE OF HIGHER EDUCATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	SC, HIGHER EDU SC, G U
	<b>WITH</b> <a href="#">WP(C)/3782/2022</a>	HAM AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
24	<a href="#">WP(C)/794/2023</a>	HAM AK COLLEGE OF HIGHER EDUCATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3 ) SC, G U
25	<a href="#">WP(C)/1068/2024</a> B/O	HARENDRA DEV SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S HOQUE MS. A BORUAH MR. M DEKA MS. E SIDDIQUI	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
26	<a href="#">WP(C)/1603/2024</a> B/O	ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	GA, ASSAM SC, EDU
27	<a href="#">WP(C)/1614/2024</a> B/O	A MANIHAR SINGHA AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, ELEM. EDU SC, FINANCE
28	<a href="#">WP(C)/1935/2024</a> FIXED	YASHRAJ VERMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
29	<a href="#">WP(C)/674/2024</a>	YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1163/2024</a> <b>in</b> <a href="#">WP(C)/674/2024</a>	YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.

30	<b>WITH</b> <a href="#">WP(C)/676/2024</a>	PRADUMN DIXIT <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1150/2024</a> in <a href="#">WP(C)/676/2024</a>	PRADUMN DIXIT, <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
31	<b>WITH</b> <a href="#">WP(C)/879/2024</a>	KUMAR GAURAV <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1162/2024</a> in <a href="#">WP(C)/879/2024</a>	KUMAR GAURAV <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
32	<b>WITH</b> <a href="#">WP(C)/881/2024</a>	ADESH KUMAR PATRA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1152/2024</a> in <a href="#">WP(C)/881/2024</a>	ADESH KUMAR PATRA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.
<b>ORDERS</b>				
33	<a href="#">Cont.Cas(C)/480/2021</a> WP(C) 3816/2021(D/O)	DWIJEN TALUKDAR AND 38 ORS <b>Versus</b> PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.
34	<a href="#">WP(C)/7786/2022</a>	KANIKA NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
35	<b>WITH</b> <a href="#">WP(C)/7405/2022</a>	SANATH KUMAR DEB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
36	<a href="#">MACApp./114/2023</a> WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. PINKY LAHON AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. A BHATTACHARYYA (R-4) MR. P KALITA (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/123/2023</a> in <a href="#">MACApp./114/2023</a>	SMTI. PINKY LAHON AND 3 ORS. <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR D MONDAL	MS. R D MOZUMDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/864/2023</a> in <a href="#">MACApp./114/2023</a>	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. PINKY LAHON AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

	<b>WITH</b> <a href="#">I.A.(Civil)/1693/2023</a> in MACApp./114/2023	SMTI. PINKY LAHON @ PINKI LAHON <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED	MR D MONDAL	MS R D MAZUMDAR
37	<a href="#">Cont.Cas(C)/643/2023</a> FIXED	BIJU DEVI AND 2 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	MR. D SAIKIA (R-2) MR. U SARMA (R-2) MS K DAS (R-2)
38	<a href="#">I.A.(Civil)/1649/2023</a> FIXED in MACApp./6012/2023	JALAL UDDIN @ MD. JALAL <b>Versus</b> LIBERTY VIDEOCON GEN. INS. CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	MR. R GOSWAMI(R-1) MS. M SAIKIA(R-1) MS. P BORTHAKUR(R-1)
	<b>WITH</b> <a href="#">MACApp./6012/2023</a> (Filing Number)	JALAL UDDIN @ MD. JALAL <b>Versus</b> LIBERTY VIDEOCON GEN INS CO. LTD. AND 2 ORS. B	MR. A R AGARWALA	
39	<a href="#">I.A.(Civil)/3501/2023</a> FIXED in MACApp./13255/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> RALDOKUNG HMAR AND 5 ORS.	MR T KALITA MR. A KAKATI	MR. S K SINGHA ( r-1,2) MR. M K NEOG( r-1,2)
	<b>WITH</b> <a href="#">MACApp./13255/2023</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> RALDOKUNG HMAR AND 5 ORS. H	MR T KALITA	
40	<a href="#">WP(C)/5378/2023</a> B/O	HAREN KHOUND <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR MINTU SAIKIA MS R DUTTA	SC, ELEM. EDU GA, ASSAM
41	<a href="#">I.A.(Civil)/1723/2024</a> WITH LCR 2 FILES in MACApp./250/2022	SUMI SAIKIA DUTTA AND 3 ORS. <b>Versus</b> TUSHAR SOOD AND 2 ORS	MR. P HAZARIKA	
	<b>WITH</b> <a href="#">MACApp./250/2022</a>	SUMI SAIKIA DUTTA AND 3 ORS. <b>Versus</b> DINESH KR. SOOD AND 2 ORS.	MR. P HAZARIKA MR. H S BORAH	MR. R K BHATRA (r-3) MS P HUJURI (r-3) MS R GANGAWAT (r-3)
	<b>WITH</b> <a href="#">I.A.(Civil)/1724/2024</a> in MACApp./250/2022	SUMI SAIKIA DUTTA AND 3 ORS. <b>Versus</b> TUSHAR SOOD AND 2 ORS.	MR. P HAZARIKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1725/2024</a> in MACApp./250/2022	SUMI SAIKIA DUTTA AND 3 ORS. <b>Versus</b> TUSHAR SOOD AND 2 ORS.	MR. P HAZARIKA	
42	<a href="#">I.A.(Civil)/1787/2024</a> in MACApp./4682/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> KHUDEJA BEGUM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MACApp./4682/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRIMATI KHUDEJA BEGUM AND 4 ORS B	MS. R D MOZUMDAR	
43	<a href="#">I.A.(Civil)/1791/2024</a> in MACApp./6132/2024	KONIKA RABHA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. M M ZAMAN	
	<b>WITH</b> <a href="#">MACApp./6132/2024</a> (Filing Number)	KONIKA RABHA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND 2 ORS A	MR. M M ZAMAN	
44	<a href="#">I.A.(Civil)/1794/2024</a> in MACApp./1328/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ON THE DEATH OF MAINUL HUSSAIN HIS LEGAL REP. NAMELY JAIGUN NESSA AND ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

**WITH**  
[MACApp./1328/2024](#)  
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD MS. R D MOZUMDAR  
**Versus**  
ON THE DEATH OF MAINUL HUSSAIN HIS  
LEGAL REP. NAMELY JAIGUN NESSA AND  
ORS F

45 [I.A.\(Civil\)/1803/2024](#)  
in MACApp./6593/2024

NATIONAL INSURANCE COMPANY MR. A J SAIKIA  
LIMITED MR. B KAKATI  
**Versus** M CHETIA  
MUKABBIR HOQUE AND 2 ORS. MR. S. PEGU

**WITH**  
[MACApp./6593/2024](#)  
(Filing Number)

NATIONAL INSURANCE COMPANY LTD MR. A J SAIKIA  
**Versus**  
MUKABBIR HOQUE AND 2 ORS F

**WITH**  
[I.A.\(Civil\)/6594/2024](#)  
(Filing Number)

NATIONAL INSURANCE COMPANY LTD MR. A J SAIKIA  
**Versus**  
MUKABBIR HOQUE AND 2 ORS F

**HEARING**

46 [MACApp./54/2017](#)  
WITH LCR, FIXED

UNION OF INDIA MR.S C KEYAL  
**Versus** MR. S K MEDHI  
THE UNITED INDIA INSURANCE CO. LTD ASSTT.S.G.I.  
and 2 ORS

MD.M H CHOUDHURY(R-2)  
MR.R GOSWAMI(R-1)  
MS.M DEORI(R-2)  
MS.M SAIKIA(R-1)  
MR.J A CHOUDHURYR-2  
MS.P BORTHAKUR(R-1)

47 [WP\(C\)/7253/2022](#)  
B/O

DR. ABDUL MANNAN MR. N N B CHOUDHURY  
**Versus** MR. M DEWAN  
THE STATE OF ASSAM AND 2 ORS

SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/522/2015</a> BY SLIP	GIAS UDDIN AHMED <b>Versus</b> THE ASSAM PUBLIC SERVICE COMMISSION and 3 ORS.	DR.B AHMED MR. A R BHUYAN MR.N HAQUE MRK UDDIN MR. S H ZAMAN MR N A MAZARBHUIYA MR.A U AHMED	MR.C BARUAH MR.A K THAKUR SC, APSC SC, PERSONNEL DEPT.
2	<b>WITH</b> <a href="#">WP(C)/3184/2014</a>	NARMAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B K SEN MR.F HAQUE	SC, APSC
<b>TOP OF THE LIST</b>				
3	<a href="#">WP(C)/2981/2015</a>	THE STATE OF ASSAM and ANR. <b>Versus</b> HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
4	<a href="#">WP(C)/6584/2015</a>	GITISH CHANDRA PAUL <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.D NANDI MS.P SARMA	MR.S N SARMA C.G.C. MR.K KALITA ASSTT.S.G.I. SC, OIL MR.A C KALITA
5	<a href="#">WP(C)/5587/2016</a>	SWAPNA BORAH and 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.M KALITA MR.J HATIMURIA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
6	<a href="#">WP(C)/1779/2017</a>	HIRA GOGOI <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
<b>MOTION</b>				
7	<a href="#">WP(C)/443/2024</a>	ABDUL FATTAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
8	<a href="#">WP(C)/645/2024</a> B/O	THE SCHOOL MANAGING COMMITTEE, MARWARI HINDI HIGH SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.

9	<b>WITH</b> <a href="#">WP(C)/621/2024</a>	DR. RAM NIROJ SINGH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.
10	<a href="#">WP(C)/2004/2024</a> FIXED	ASHIS DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, FINANCE
11	<a href="#">WP(C)/2005/2024</a> FIXED	SAJAL DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
12	<a href="#">WP(C)/2486/2024</a> B/O	ABHIJIT BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS (H)	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
13	<a href="#">WP(C)/2743/2024</a> FIXED	ARJUN SINGH AND 7 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I.
14	<a href="#">WP(C)/2744/2024</a> FIXED	ANGKITA SINGH AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I.
15	<a href="#">WP(C)/2926/2024</a> FIXED	FAROQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A DEKA	GA, ASSAM SC, SEC. EDU.
16	<a href="#">WP(C)/3032/2024</a>	ANJALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
17	<a href="#">WP(C)/3044/2024</a> B/O	SCHOOL MANAGING COMMITTEE, MOUKHOWA UZIRAR CHAR M E MADRASSA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
18	<a href="#">WP(C)/3047/2024</a> B/O	DILIP BORAH <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS	MR. P BORDOLOI MS M NIROLA	SC, AAU
19	<a href="#">WP(C)/3052/2024</a>	DR. ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A ALI MR S ISLAM MR. Y ALI	SC, HIGHER EDU
20	<a href="#">WP(C)/3054/2024</a>	JAYANTI BALA DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M KHAN MR. J RAHMAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
21	<a href="#">WP(C)/3058/2024</a>	DHANASHREE KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU SC, BTC SC, U G C
22	<a href="#">WP(C)/3066/2024</a>	INUMA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA MS SABINA AHMED	SC, ELEM. EDU
23	<a href="#">WP(C)/3067/2024</a>	PRASANNA SWARGIARY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, SEC. EDU. SC, FINANCE
24	<a href="#">WP(C)/3070/2024</a>	RAJNANDINI BAIDYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P DEKA MR K J SAIKIA	SC, HIGHER EDU
25	<a href="#">WP(C)/3073/2024</a>	GIRIJANANDA CHOWDHURY UNIVERSITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAKRABORTY MS. M DAS	SC, HEALTH
26	<a href="#">WP(C)/3074/2024</a>	ANATH CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S Ali MD S HUSSAIN	SC, SEC. EDU. SC, BTC

**ORDER (STAY VACATING)**

27	<a href="#">I.A.(Civil)/734/2024</a> in WP(C)/194/2022	RENU BARMAN (HEAD MASTER) <b>Versus</b> MRS KALYANI DEVI AND 5 ORS	MR. B K DAS MR. A K BARUAH	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WP(C)/194/2022</a>	MRS KALYANI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
<b>ADMISSION</b>				
28	<a href="#">WP(C)/6829/2017</a> PART-HEARD, FIXED	RUPA MEDHI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S K JAIN MR.B K JAIN MR. U DUTTA MS.S TALUKDAR MS.P C B NAIR MR. B. KUMAR	GA, ASSAM MR. G C BORAH (R-2,3) SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
29	<a href="#">WP(C)/4860/2016</a> FIXED	MAKBUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR H R A CHOUDHURY MR.A ROSHID MR. D A KAIYUM MR.A MOBARAQUE MR. M A CHOUDHURY	GA, ASSAM MR.D DAS(Sr.Adv.)(R-7) MR.Z H AHMEDR- 4-6 MS.P BORAH(R-9) MR.K MOHAMMED(R-7) SC, HIGHER EDUCATION MR.R SENSUA(R-7) MR.K U AHMED(R- 4-6) MR.S BORTHAKUR(R-9)
30	<a href="#">WP(C)/2425/2021</a> FIXED	RUNU MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. C M MAHANTA	GA, ASSAM SC, AG MR. L C DEY SC, SEC. EDU. SC, FINANCE DEPTT.
31	<a href="#">WP(C)/439/2022</a> FIXED	TARULATA MUSHAHARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS A DAS MRS S MALAKAR MS A BORAH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
32	<a href="#">WP(C)/5509/2022</a> FIXED	MOMI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, EDU SC, FINANCE
33	<a href="#">WP(C)/5645/2022</a>	NABAJYOTI DEKA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S BORTHAKUR MR P H KONWAR	MR. R K D CHOUDHURY ASSTT.S.G.I. SC, U G C
34	<a href="#">WP(C)/5795/2022</a> FIXED	ON THE DEATH OF DRONA KANTA DAS HIS LEGAL HEIR RUNU DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S BORTHAKUR MR D K MEDHI P BORUAH MR D GOGOI MR H P NEPAL	GA, ASSAM SC, AG MR. A R SIKDAR(R-7) MR. B D CHOWDHURY G BAISHYA MR. S I TALUKDAR(R-7) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/3647/2023</a> in WP(C)/5795/2022	ON THE DEATH OF DRONA KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR D GOGOI	GA, ASSAM SC, AG SC, SEC. EDU.
35	<a href="#">WP(C)/6041/2022</a> FIXED	MANESWAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM SC, SEC. EDU.
36	<a href="#">WP(C)/7372/2022</a> FIXED	MITHARAM DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. MANISH GOSWAMI MR R SINGHA MS S PATOWARY	SC, ELEM. EDU SC, SEBA (R-5)
37	<a href="#">WP(C)/4678/2023</a> FIXED	BIKASH PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.
38	<a href="#">WP(C)/6231/2023</a> FIXED	RAFTAB UDDIN MAZUMDER AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU
39	<a href="#">WP(C)/6753/2023</a> FIXED	CHANDRA KANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM

40	<a href="#">WP(C)/7617/2023</a>	ANITA DUTTA ALIAS ANITA KAUNDA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	ANUBRATA DUTTA MR M SAHEWALLA MS T J SAHEWALLA	GA, ASSAM SC, AG MRS DIPANJALI BORPUJARI (r-10) SC, SEC. EDU.
41	<a href="#">WP(C)/265/2024</a> FIXED	MANTU TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	MS. J DEKA (R-5) MS. A TALUKDAR (R-5) SC, N C T E SC, SEC. EDU.
42	<a href="#">WP(C)/760/2024</a>	RITU KUMAWAT <b>Versus</b> ASSAM COUNCIL OF MEDICAL REGISTRATION AND 3 ORS	MS P AGARWAL MR. B J DAS MS. N CHOUDHURY	MR. D K BAIDYA (SC, NMC) SC, HEALTH
<b>ORDERS</b>				
43	<a href="#">WP(C)/1672/2017</a>	RINA PHUKAN DUTTA <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAH GA, ASSAM SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
44	<a href="#">WP(C)/1716/2017</a>	SMTI. TARUNI PHUKAN. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
45	<a href="#">Cont.Cas(C)/70/2018</a> FIXED AT 2 PM	RABBUL HUDA AND 28 ORS <b>Versus</b> PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
46	<a href="#">Cont.Cas(C)/89/2022</a> FIXED	NAZRUL ISLAM LASKAR <b>Versus</b> B KALYAN CHAKRABORTY AND ANR.	MR. M DUTTA MS S DEV MR J MAHANTA	
47	<a href="#">WP(C)/6980/2022</a>	LAKHI NATH CHIENTEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
48	<a href="#">WP(C)/3150/2023</a> FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN	SC, SEC. EDU. SC, FINANCE
49	<a href="#">Cont.Cas(C)/61/2024</a> B/O	ZAHANARA BEGUM @ JAHANARA BEGUM <b>Versus</b> NARAYAN KONWAR	MD. A HUSSAIN MR. A S CHOUDHURY	
50	<a href="#">Review.Pet./96/2024</a> IN WP(C)/488/2019 (D/O)	DHANJYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB L SANGTAM	SC, ELEM. EDU
51	<a href="#">Cont.Cas(C)/180/2024</a> B/O	GOPAL BHOWMIK AND 10 ORS <b>Versus</b> MAMATA HOJAI	MR. M KHAN MS J AKTAR	
52	<a href="#">I.A.(Civil)/1575/2024</a> FIXED in WP(C)/1779/2024 <b>WITH</b> <a href="#">WP(C)/1779/2024</a>	RAMCHANDRA SAHA <b>Versus</b> AMIKAR ISLAM AND 5 ORS	MR. R ALI MR M Z SHAH	SC, ELEM. EDU GA, ASSAM MR. S C BISWAS
		AMIKAR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. R MAJUMDAR MS A DAS MS. U NANDA MS. J GHOSH	SC, ELEM. EDU GA, ASSAM MR. R ALI (R-6) MR M Z SHAH (R-6) MR. MUSTAFA HUSSAIN (R-6)
53	<a href="#">I.A.(Civil)/1704/2024</a> in WP(C)/2677/2024	GUNESWAR DOHUTIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRS. P BARMAN (BORKAKOTI)	SC, ELEM. EDU



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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,14th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	<a href="#">I.A.(Civil)/993/2024</a> in <a href="#">WP(C)/5276/2023</a>	SUDIR CHANDRA SAHA, <b>Versus</b> DR. BICHITRA KUMAR DOLEY,	MR. D M NATH	MR B D DAS
	<b>WITH</b> <a href="#">WP(C)/5276/2023</a>	DR. BICHITRA KUMAR DOLEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS R MALI	GA, ASSAM SC, HEALTH
<b>ORDER NO STEPS</b>				
2	<a href="#">WP(C)/973/2023</a>	RAM ASHISH GUPTA <b>Versus</b> THE OIL INDIA LTD. AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	SC, OIL
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
3	<a href="#">I.A.(Civil)/1232/2022</a> in <a href="#">WP(C)/8086/2017</a>	Haidar Ali <b>Versus</b> THE M/S POWER GRID CORPORATION OF INDIA, AND ANR.	MR.A BURAGOHAIN	
	<b>WITH</b> <a href="#">WP(C)/8086/2017</a>	Haidar Ali <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MRJ PAYENG MR.A BURAGOHAIN	GA, ASSAM SC, POWER GRID SC, APGC
4	<a href="#">I.A.(Civil)/1749/2024</a> in <a href="#">WP(C)/690/2024</a>	MONJURUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, WATER RESOURCE SC. WATER RESOURCE DEPTT.
	<b>WITH</b> <a href="#">WP(C)/690/2024</a>	MONJURUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC. WATER RESOURCE DEPTT.
5	<a href="#">I.A.(Civil)/1771/2024</a> in <a href="#">WP(C)/688/2024</a>	AZAD HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, C.G.C. SC. WATER RESOURCE DEPTT.

	<b>WITH</b> <a href="#">WP(C)/688/2024</a>	AZAD HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC. WATER RESOURCE DEPTT.
		<b>ADMISSION</b>		
6	<a href="#">WP(C)/3876/2015</a>	MD. AJBAHAR ALI and 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH	GA, ASSAM MR.S K MEDHIR-6 MR.A DAS(R-6) MR.S G BHATTACHARJEE(R-6)
7	<b>WITH</b> <a href="#">WP(C)/5748/2016</a>	SIMANTA SAIKIA and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH MR.S TAI	GA, ASSAM
8	<a href="#">WP(C)/4255/2015</a> WITH LCR	PABITRA BHUYAN and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. R SARMAH MR.S GOGOI MS. M PAUL	GA, ASSAM MR.P K KALITAR-5, 6 and 7 MRR CHAKRABORTY(R-5, 6 & 7) MR.M CHALIHA(R-5, 6 & 7)
9	<a href="#">WP(C)/5395/2018</a>	CENTRAL BANK OF INDIA AND ANR. <b>Versus</b> M/S. A.K. MULTITRADE (INDIA) PVT. LTD. AND 4 ORS	MR. M SHARMA	MR. O P BHATI (R-6 to 12) MR. P SARMA (R-6 to 12) MR. T C DAS(R-6 to 12) MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR. S U AHMED MR. S J SARMAH (R2) M K GOGOI (R-6 to 12) MS R P AHMED A R HAZARIKA
10	<b>WITH</b> <a href="#">WP(C)/2545/2020</a>	M/S. A.K.MULTITRADE (INDIA) PVT. LTD. <b>Versus</b> CENTRAL BANK OF INDIA AND ANR.	MR. R PHUKAN MR. S U AHMED MS R P AHMED A R HAZARIKA	MR. M SHARMA (R-1,2) MS. S YASMIN (R-1,2)
11	<a href="#">WP(C)/5559/2019</a>	SAHIDUL ISLAM AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	GA, ASSAM MR. P SUNDI SC. REVENUE
12	<a href="#">WP(C)/8848/2019</a> FIXED	PHENIX PROPERTIES LTD. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR B D DAS MR H K SARMA MR. K H KHANDAKAR	MS M HAZARIKA (R4, R5) GA, ASSAM MR D KHAN (R4, R5) SC, SEBI
13	<a href="#">WP(C)/2403/2020</a>	ALEMAN NESSA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM MR. Y DOLOI MRS. M BARMAN (R5) MR. D K SHARMA (R5) MR G BHARADWAJ MR B DEORI
14	<a href="#">WP(C)/1126/2021</a>	RUBIA AKHTAR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	Mr M U Ahmed MR F HAQUE	GA, ASSAM SC, HEALTH
15	<a href="#">WP(C)/1154/2021</a>	M/S ASSOCIATED INDUSTRIES (ASSAM) SPINNING UNIT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, REVENUE
16	<a href="#">WP(C)/1190/2021</a>	PREMDHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR. P J SAIKIA MS D DUTTA MR D KALITA MR. D THAOSEN	GA, ASSAM SC, AFDC

17	<a href="#">WP(C)/1735/2021</a>	GOPAL BRAHMA @ GOPAL BORO <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR H GUPTA MR H GUPTA MR. C K S BARUAH MR A BHATTACHARYA (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT) SC, BTC ASSTT.S.G.I. SR. GA, ASSAM
18	<a href="#">WP(C)/2643/2021</a>	SAHIDUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	SC, NHAI (R 6) MS. M BHATTACHARJEE (ADDL. SR. GA, ASSAM, R- 3,4,5) ASSTT.S.G.I. SC, REVENUE
19	<a href="#">WP(C)/2735/2021</a>	NUR NEHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL
20	<a href="#">WP(C)/4074/2021</a>	ABDUL MOTLEB AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM SC, REVENUE SC, IRRIGATION
21	<a href="#">WP(C)/5073/2021</a>	FIRAJUL SK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
22	<a href="#">WP(C)/5078/2021</a>	M/S ASSENT CHEMICAL LIMITED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR G KHANDELIA MR. K DEKA MR R PAUL R BORUAH	SC, INDUSTRIES AND COMMERCE
23	<a href="#">WP(C)/5162/2021</a>	PARANITA BARO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
24	<a href="#">WP(C)/5822/2022</a> B/O	AKKAS ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS N J DAS MRS. S ISLAM	SC, CO OP GA, ASSAM MR N A MAZARBHUIYA (r- 6)
25	<a href="#">WP(C)/8426/2022</a> B/O	BALEN KALITA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/844/2023</a> <b>in</b> WP(C)/8426/2022	BALEN KALITA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1365/2023</a> <b>in</b> WP(C)/8426/2022	BALEN KALITA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K DAS	GA, ASSAM SC, RAILWAY SC, REVENUE
26	<a href="#">WP(C)/3569/2023</a>	SANPREET SINGH KOHLI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
27	<a href="#">WP(C)/5437/2023</a> FIXED	SAHADUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, P W D SC, FINANCE
28	<a href="#">WP(C)/5507/2023</a> B/O	SMTI JINA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM MS G HAZARIKA, SC REVENUE, (R-1) MS. M BARMAN, GA,ASSAM (R-3-6) MR A CHALIHA, SC, FINANCE DEPT (R-2) SC, REVENUE SC, FINANCE

29	<a href="#">WP(C)/6126/2023</a> B/O	JYOTISH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
30	<a href="#">WP(C)/6356/2023</a> B/O	ANJUMANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM SC, REVENUE SC, FINANCE
31	<a href="#">WP(C)/188/2024</a> CAVT. NO.00672/024, B/O	SMTI. RITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	GA, ASSAM MS. P BHATTACHARYA (FOR CAVEATOR) MS P SARMA (FOR CAVEATOR) SC, FOREST SC, PCB
32	<a href="#">WP(C)/415/2024</a>	PRAKASH CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE SC, AGRI. DEPARTMENT
33	<a href="#">WP(C)/999/2024</a>	DHANJIT RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	GA, ASSAM SC, FINANCE
34	<a href="#">WP(C)/1561/2024</a>	ABDUR RAHMAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S N TAMULI MR AZIZUR RAHMAN MS. A BEGUM MS ASFIA AHMED	GA, ASSAM MR. J HANDIQUE MR R DHAR MR B GOGOI SC, BTC MS. R DEVI

#### **BAIL HEARING**

35	<a href="#">AB/594/2024</a> FIXED	SANDIPAN PAUL CHOWDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
36	<a href="#">AB/1463/2024</a> FIXED	SHAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

#### **ORDERS**

37	<a href="#">WP(C)/6813/2017</a>	DR. BISHNU PRASAD DAS <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.R KALITA MR.R SALOI MS.D BURAGOHAIN MRS.J M KONWAR	GA, ASSAM MS. M DAS MR. S K AGARWAL SC, GMC
38	<a href="#">WP(C)/5920/2018</a>	RAJ KUMAR BAJAJ <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KATAKI	GA, ASSAM MR. T ISLAM (R-3) MS F AHMED (R-3)
39	<a href="#">WP(C)/1177/2021</a>	MUSSTT RUPJAN BIBI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K M HALOI MR R SARKAR	MR H R A CHOUDHURY (R-4) GA, ASSAM MR. R A CHOUDHURY (R-4)
40	<a href="#">WP(C)/3012/2022</a>	ASSAM EXIM PVT. LTD. AND 2 ORS. <b>Versus</b> POWER GRID CORPORATION OF INDIA LTD. AND 3 ORS.	MR. P P DAS MR. R SARMA	SC, APDCL SC, PGCI LTD. SC, AEGCL
41	<a href="#">Cont.Cas(C)/145/2023</a> FIXED	ZEETENDRA SALAI <b>Versus</b> MEGHA NIDHI DAHAL	MR SAURADEEP DEY MR P H KONWAR	MR. D SAIKIA (r-1) MR. S BORA (r-1)
42	<a href="#">WP(C)/518/2023</a>	ON THE DEATH OF WRIT PETITIONER WAZIR AHMED, HIS LEGAL HEIRS, GULAM SHERWER, AGED ABOUT 56 YEARS, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, G M D A
43	<a href="#">Cont.Cas(C)/667/2023</a> B/O	MADHAV KAKOTY <b>Versus</b> BIKRAM KAIRI AND ANR	MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	

44	<a href="#">Cont.Cas(C)/143/2024</a>	AMPHU ENGTIPI <b>Versus</b> TENSING RONGPI	MR. K N CHOUDHURY MR DILIP KR BORA MS N MAHANTA	MR J CHUTIYA MS. S KEMPRAI
45	<a href="#">Cont.Cas(C)/181/2024</a> B/O	MD. MAFIJUDDIN @ MOBIZUDDIN @ ABDUL MAFIJ <b>Versus</b> GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND MS G TALUKDAR	MR. D SAIKIA MS. N BORDOLOI
46	<a href="#">I.A.(Civil)/1280/2024</a> in WP(C)/560/2024	PRADIP HAZARIKA <b>Versus</b> APURBA KUMAR HAZARIKA AND 3 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	MR. S N TAMULI
	<b>WITH</b> <a href="#">WP(C)/560/2024</a>	APURBA KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	SC, GDD SC, GMC
	<b>WITH</b> <a href="#">WP(C)/3993/2023</a>	PRADIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
	<b>WITH</b> <a href="#">I.A.(Civil)/2802/2023</a> in WP(C)/3993/2023	PRADIP HAZARIKA, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/330/2024</a> in WP(C)/3993/2023	APURBA KUMAR HAZARIKA AND ANR. <b>Versus</b> PRADIP HAZARIKA AND 3 ORS	MR S MUKTAR	GA, ASSAM MS. T. PAIT SC, GMC SC, G M D A
48	<a href="#">I.A.(Civil)/1753/2024</a> in WP(C)/7128/2022	ON THE DEATH OF KAMAL BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS M DAS MS M DAS	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/7128/2022</a>	KAMAL BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM MR. A BORUA (r-3,4,5) MR D MAHANTA (r-3,4,5) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1060/2024</a> in WP(C)/7128/2022	ON THE DEATH OF KAMAL BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1063/2024</a> in WP(C)/7128/2022	ON THE DEATH OF KAMAL BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
		<b>HEARING</b>		
49	<a href="#">WP(C)/5344/2013</a> CAVT. NO. 756/2013 FIXED	BARPETA ZILA ANUSUSIT JATI PARISHAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED MR. C. SARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 14/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	K U AHMED	20-06-2024	To	26-06-2024
13)	MR B PRASAD	10-06-2024	To	14-06-2024
14)	MR M HALOI	10-06-2024	To	17-06-2024
15)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
16)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
17)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024